

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	M.V.C. 345/2020 (APPEARANCE OF PARTY)		Smt. Gouramma W/o. Somanagouda Vs Thimmappa S/o. Hanumantha	Pampapathi Linganna R
2	M.V.C. 346/2020 (APPEARANCE OF PARTY)		Channamma W/o. Suragaddeppa Vs Thimmappa S/o. Hanumantha	Pampapathi Linganna R
3	M.V.C. 480/2017 (ISSUES)		Devakumar S/o Bheemappa Vs Siddalingappa S/o Shatappa	K.KRISHNA RAO
CLAIMANTS EVIDENCE				
4	M.V.C. 497/2018 (EVIDENCE)		Ramesh S/o Basavaraj Vs Manjunath S/o Yaladurgappa	M. MANJUNATH
5	M.V.C. 539/2019 (EVIDENCE)		ShankarS/o. Dhakappa Lamani Vs Hanumesh Kuri S/o. Yamanappa Kuri	J.BASAVARAJ
6	M.V.C. 224/2020 (EVIDENCE)		Huligeyya @ Huligappa S/o Hanumantha Barikar Vs Basha S/o Gafar Khan @ Gafar Sab	Shashidharagouda Kellur
7	M.V.C. 225/2020 (EVIDENCE)		Huligayya @ Huligappa S/o Hanumantha Barikar Vs Basha S/o Gafar Khan @ Gafar Sab	Shashidharagouda Kellur
DEFN EVIDENCE				
8	M.V.C. 488/2017 (EVIDENCE)		Bhavesh Jain alias Bhavesh Dhoka S/o Sri.Surendra Dhoka Vs Chandrashekhhar S/o Bassanna	M.K.DAFTARI.
9	M.V.C. 51/2019 (ARGUMENTS)		Ashok S/o Kareppa Vs Basanagouda S/o Sharanagouda	B.V.PATIL
10	R.A. 12/2019 (ARGUMENTS) IA/1/2019		Sharanappa S/o Late.Mallanna @ Mallappa Vs Hanumappa S/o Pyateppa	H MEENAPPA RAO SREEDHAR
11	O.S. 2/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Isac Fernandus S/o Moses Vs Devasagayam S/o B.B. Paal	N.S. Shivanagi
CONCILIATION				

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	M.V.C. 391/2018 (A.D.R.)		Hanumantha S/o Basappa Vs Basavaraj S/o Nagaraj	SRINIVAS PATIL
13	M.V.C. 283/2020 (A.D.R.)		Sharanappa@Sharanabasava S/o Hampayya Vs Mohin Pasha S/o Murthuja	SHANKAR PATIL
LOK ADALATH				
14	M.V.C. 350/2020 (A.D.R.)		Shivaraj Kumbar S/o Ramanna Myadar Vs Laxman B. Thipannawar S/o Basappa Thippanawar	RAMESH K MAYANNA
15	COMM.O.S. 9/2020 (ORDERS)		Yapaldinni Mohit Bros, Cotton Merchants and Commission Agents through prop. by Y.Mahesh Vs Ramakanth Cotton Trader, a Proprietorship Business Concern through Prop. Ramanujadas Innani	BASAVARAJ SAKRI
11:00-01:00 PM				
CALL FOR LCR				
16	R.A. 52/2020 (SUMMONS) IA/1/2020		Karim Sab S/o Hussain Sab Vs Prajwal S/o Nagappa	NOOR MOHAMMED
WRITTEN STATEMENT				
17	M.V.C. 234/2020 (SUMMONS)		Veeresh S/o Bheemayya Vs Raju @ Rajappa S/o Narasimhalu	M. MANJUNATH
18	M.V.C. 281/2020 (SUMMONS)		Gouramma W/o Late Yellappa Vs Asifali S/o K.Imamsab	B.V.PATIL
19	M.V.C. 334/2020 (SUMMONS)		Sumitra W/o Late Sharanappa Vs Dilip Waghchaurs S/o Baban	CHANNAPPA G
20	M.V.C. 335/2020 (SUMMONS)		Durugamma W/o Yallappa Vs Dilip Waghchaure S/o Baban	CHANNAPPA G
21	M.V.C. 336/2020 (SUMMONS)		Durugamma W/o Yallappa Vs Dilip Waghchaure S/o Baban	CHANNAPPA G

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	M.V.C. 337/2020 (SUMMONS)		Thimmappa @ Thimmayya S/o Shivarayappa Vs Dilip Waghchaure S/o Baban	CHANNAPPA G
23	M.V.C. 338/2020 (SUMMONS)		Ambrappa @ Amarappa S/o Hanumantha Vs Dilip Waghchaure S/o Baban	CHANNAPPA G
24	M.V.C. 339/2020 (SUMMONS)		Samanna S/o Amarappa Amreppa Vs Dilip Waghchaure S/o Baban	CHANNAPPA G
25	M.V.C. 340/2020 (SUMMONS)		Hanumantha S/o Amarappa @ Amaresh Vs Dilip Waghchaure S/o Baban	CHANNAPPA G
26	M.V.C. 341/2020 (SUMMONS)		Samanna S/o Amarappa @ Ambrappa Vs Dilip Waghchaure S/o Baban	CHANNAPPA G
27	M.V.C. 342/2020 (SUMMONS)		Nagamma W/o Late Kollappa Vs Dilip Waghchaure S/o Baban	AYYAPPA MALUR
28	M.V.C. 90/2019 (NOTICE)		Vinod S/o Narasimhalu Vs Suresh Babu S/o Danappa	J.BASAVARAJ
29	R.A. 53/2020 (NOTICE) IA/1/2020 IA/2/2020		Renukayya Shastri S/o Erayya Vs Sugamma W/o Maheshwaraswamy since deceased by LRs	Shashidharagouda Kellur
30	R.A. 54/2020 (NOTICE) IA/1/2020		Gangadhar S/o Late Veerayya Vs Channabasayya S/o Late Gurubasayya	T.Chandrashekhar
31	M.V.C. 344/2020 (APPEARANCE OF PARTY)		Smt. Mahadevamma W/o. Late Thimmappa Vs Thimmappa s/o. Hanumantha	Pampapathi Linganna R
32	M.V.C. 168/2017 (ISSUES)		Balappa S/o Bellappa alias Bellayya Vs Siddalingappa S/o Shatappa	ABDUL PATEL Shrana Gouda Ganekal

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	R.A. 46/2018 (Objection) IA/1/2018		Smt. Sarswathamma W/o Late.Devindrappa dead by LR Laxmikanthareddy S/o Devindrappa Vs Smt. Sunandamma W/o Late.Shamsundar Reddy	M MALLANGOUDA VENKANAGOUDA
Cases listed below are adjourned due to Covid 19				
34	Misc 795/2019 (HEARING) IA/1/2019 IA/2/2019	02-01-2021	Smt.Lingamma W/o Lingappa Vs M.V.Dodda Babu S/o Jambanna	G.AMAREGOUDA NOOR MOHAMMED
35	A.P. 1/2020 (APPEARANCE OF RESPONDENT) IA/1/2020 IA/2/2020	07-01-2021	Virupakshappa S/o Lachmanna Vs M/s Vistaar Financial Services Pvt Ltd, Bangalore	EARAMMA
36	EX 169/2020 (NOTICE)	24-02-2021	Maimuda W/o Hussainsab Vs The National Insurance Company Ltd	SARVOTHAMA REDDY
37	EX 201/2020 (NOTICE)	24-02-2021	Devaraj S/o. Nagana Gouda Vs Untied India Insurance Co.Ltd.	Virupakshappa
38	EX 68/2019 (APPEARANCE OF PARTY)	24-02-2021	Shriram Transport Financ co. Ltd Vs Shrinivas S/o Giriyappa	SREEDHAR
39	EX 383/2018 (ATTACHMENT OF MOVABLE PROPERTY)	24-02-2021	Shriram Transport Financ co. Ltd Vs Mr.Venkatesh S/o Basavarajappa	ADANAGOWDA
40	EX 467/2018 (ATTACHMENT OF MOVABLE PROPERTY)	24-02-2021	Shriram Transport Financ co. Ltd Vs Tayappa S/o Bolabandi	SREEDHAR
41	EX 16/2019 (ATTACHMENT OF MOVABLE PROPERTY)	24-02-2021	Huligemma W/o Basappa Vs The Divisional controller, NEKRTC	Sangamesh B Patil
42	EX 152/2019 (ATTACHMENT OF MOVABLE PROPERTY)	24-02-2021	Mahesh S/o Hanumanthappa Vs The Oriental Insurance Company Ltd	ARAVIND PATIL

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
43	EX 532/2019 (APPEARANCE OF J DR)	25-02-2021	Gundappa S/o Bheemappa Vs The Manger. New India Assurance company Ltd. Raichur	HARICHANDRA B
44	EX 5/2020 (APPEARANCE OF J DR)	25-02-2021	Iftekar Ahamed S/o Mohammed Maiah Vs Hanuman Singh S/o Narasingh Bhanasingh	B.H.PATIL
45	EX 194/2020 (APPEARANCE OF J DR)	25-02-2021	Umar Sab S/o Kasim Sab Vs IFFCO-TOKIO General Insurance Co.Ltd.	SRINIVAS PATIL
46	EX 195/2020 (APPEARANCE OF J DR)	25-02-2021	R.Venkata Shetty S/o R.Shankrayya Shetty Vs The National Insurance Company Ltd	SRINIVAS PATIL
47	EX 208/2020 (APPEARANCE OF J DR)	25-02-2021	Shriram City Union Finance Limited Vs Monesh S/o. Umesha	VEERESH SAJJAN
48	EX 209/2020 (APPEARANCE OF J DR)	25-02-2021	Shriram City Union Finance Limited Vs Raghavendra S/o. Santhappa	VEERESH SAJJAN
49	EX 210/2020 (APPEARANCE OF J DR)	25-02-2021	Shriram City Union Finance Limited Vs Gangadhar S/o. Ambresha	VEERESH SAJJAN
50	EX 640/2018 (ATTACHMENT WARRANT OF IMMOVABLE PROPERTY)	25-02-2021	Shriram Transport Financ co. Ltd Vs Shanthappa S/o Sangappa	Girija.S
51	EX 642/2018 (ATTACHMENT WARRANT OF IMMOVABLE PROPERTY)	25-02-2021	Shriram Transport Financ co. Ltd Vs Hanumantha S/o Yenkappa	Girija.S
52	EX 62/2019 (ATTACHMENT WARRANT OF IMMOVABLE PROPERTY)	25-02-2021	Shriram Transport Financ co. Ltd Vs Basavarajappa Gouda S/o Basana Gouda	SREEDHAR

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
53	EX 64/2019 (ATTACHMENT WARRANT OF IMMOVABLE PROPERTY)	25-02-2021	Shriram Transport Financ co. Ltd Vs Ajmeer S/o Chausanasab	SREEDHAR
54	EX 66/2019 (ATTACHMENT WARRANT OF IMMOVABLE PROPERTY)	25-02-2021	Shriram Transport Financ co. Ltd Vs Mr. Moulasab S/o Hussainsab	SREEDHAR
55	EX 69/2019 (ATTACHMENT WARRANT OF IMMOVABLE PROPERTY)	25-02-2021	Shriram Transport Financ co. Ltd Vs Yallayya S/o Parasayya	SREEDHAR

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
AWAIT RECORDS				
1	CRL.R.P. 33/2020 (SUMMONS) IA/1/2020		Mallikarjuna S/o Channabasanagouda Vs State by Taluka Executive Magistrate through PP Rcr	B.V.PATIL
2	CRL.R.P. 34/2020 (SUMMONS) IA/1/2020		Hanumantha S/o Bhimayya Vs The Taluka Executive Magistrate through Learned Tahasildar and TEM represented through P.P. Raichur.	C.K.BASAVARAJ NAYAK
3	CrI.Misc. 1149/2020 (APPEARANCE OF PARTY)		Seema Biswas W/o Amrit Biswas Vs State by Sindhanur Rural PS through PP Rcr	K.Shivaraj Patil
4	CrI.Misc. 1150/2020 (APPEARANCE OF PARTY)		Duragappa S/o Hanumappa Talavar Vs State by Sindhanur Excise PS through PP Rcr	SHARANAPPA SAJJAN
5	CrI.Misc. 1153/2020 (APPEARANCE OF PARTY)		Javed S/o Shek Ahmed Vs State by Sadar Bazar P.S. through P.P. Raichur.	MOHAMMED ABDUL WAJID
6	CrI.Misc. 1154/2020 (APPEARANCE OF PARTY)		Prakash S/o Maduraj Ediga Vs State by West P.S. Raichur through P.P. Raichur	SHIVAKUMAR NAYAK DINNI
7	CrI.Misc. 1156/2020 (APPEARANCE OF PARTY)		Mareppa S/o Kunti Narasappa Vs State by Yeragera PS through PP Rcr	B.N.NAYAK
ARGUMENTS BEFORE CHARGE				
8	SPL.C 224/2020 (FRAMING OF CHARGE OR PLEA)		State by Turvihhal P.S Vs Rayappa S/o. Pampanna Jungli	PP
9	SC 43/2020 (FRAMING OF CHARGE OR PLEA)		State by Sirwar P.S Vs Vijaya S/o. Savarappa	PP
10	SPL.C 490/2020 (FRAMING OF CHARGE OR PLEA)		State By Balaganoor P.S. Vs Rachayya Swamy S/o Tripurantayya swamy	

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	SPL.C 524/2020 (FRAMING OF CHARGE OR PLEA)		State by Kavithal P.S Vs Pampapati S/o. Sharanappa	PP
12	CRL.R.P. 48/2020 (ORDERS) IA/1/2020		Honnurbasha S/o Mulla Hussain sab @ Hasan Sab Vs State of Karnantaka Through Learned public prosector Raichur.	N. HUSSAIN BASHA
13	CrI.Misc. 1080/2020 (ORDERS)		Rekha @ Siddamma W/o Sanna Pakeerappa Vs State by Sindhanur Town PS through PP Rcr	Shashidharagouda Kellur
14	CrI.Misc. 1081/2020 (ORDERS)		Bheemappa S/o Hussainamma Hatter Vs State by Turvihah P.S. through P.P. Raichur.	Shashidharagouda Kellur
15	CrI.Misc. 1101/2020 (ORDERS)		Nagaraj S/o Hanumanth Paikeri Vs State by Sirwar PS through PP Rcr	MARUTHI
16	CRL.R.P. 65/2020 (ORDERS)		Virupakshayya Swamy S/o Andanayya Swamy Vs State by Turuvihal PS through PP Rcr	K.JAGADISH PAMPANNA
17	CRL.R.P. 43/2020 (Objection) IA/1/2020		Devamma W/o Devendrappa Vs Devenddrappa S/o Doddappa Handral	PARVATHI
18	CRL.A 31/2020 (Objection) IA/1/2020		Ramesh S/o Eranna Nandinamani Vs Excise Commissioner Raichur, the State of Karnataka represented by learned PP, Rcr	B.V.PATIL
19	CrI.Misc. 1112/2020 (Objection)		Syed Saleem S/o Syed Yousuf Vs State by Lingasugur P.S. thorough P.P. Raichur	J.BASAVARAJ
20	CrI.Misc. 1118/2020 (Objection)		Hanumantha S/o Ramappa Vs State by Excise PS Lingasugur through P.P. Raichur	J.BASAVARAJ

PRL DISTRICT AND SESSIONS JUDGE

Mallikarjuna gowda

PRL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
21	Crl.Misc. 1119/2020 (Objection)		Bandeppa S/o Shivappa Eeti Vs State by Excise PS Lingasugur through P.P. Raichur.	J.BASAVARAJ
22	Crl.Misc. 1141/2020 (Objection)		Alambasha S/o Late Hussainpeera Vs State by Balaganur P.S. through P.P. Raichur	K.Shivaraj Patil
<u>11:00-01:00 PM</u>				
EVIDENCE ON PROSECUTION				
23	SC 115/2018 (EVIDENCE)		State Kavital P.S Vs Syed Shalam S/o Syed Maheboob	PP IMTIYAJ HUSSAIN
24	SC 96/2019 (EVIDENCE)		State by Maski P. S Vs Kamanna S/o Lachamappa Ratod @ Kamanna S/o Lachamappa Ratod	

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	L.A.C. 85/2017 (ARGUMENTS)		Ramanagouda Vs The Spl. Land Acquisition Officer	
2	L.A.C. 86/2017 (ARGUMENTS)		Juleekha Begaum Vs The spl. Land acquisition Officer	
3	M.A. 25/2019 (ARGUMENTS) IA/1/2019		Earamma W/o Late Channayya Vs The Land Acquisition Officer,Assistant Commissioner, Raichur	S.BASSAPPA
4	M.A. 26/2019 (ARGUMENTS) IA/1/2019		Mahadevappa@Mahadeva S/o Bheemanna Vs The Land Acquisition Officer, Assistant Commissioner,Raichur	S.BASSAPPA
5	M.A. 27/2019 (ARGUMENTS) IA/1/2019		Mahadevappa@Mahadeva S/o Bheemanna Vs The Land Acquisition Officer,Assistant Commissioner, Raichur	S.BASSAPPA
6	M.A. 28/2019 (ARGUMENTS) IA/1/2019		Laxmanna S/o Gouramma Vs The Land Acquisition Officer,Assistant Commissioner,Raichur	S.BASSAPPA
7	M.A. 20/2017 (JUDGMENTS) IA/1/2017		Ramesh Yadav S/o G. Eranna Vs Rody Francies W/o Francies Joy	C.PANDU
8	M.A. 22/2019 (Objection) IA/1/2019		Chaturmukha S/o Ranganna Vs Land Aquisition Officer represented by its Assistant Commissioner Rcr	S.BASSAPPA
Cases listed below are adjourned due to Covid 19				
9	L.A.C. 298/2019 (EVIDENCE)	01-02-2021	Sri. Shivanand S/o Shankarappa Vs The Spl. Land Acquisition officer UKP	
10	L.A.C. 299/2019 (EVIDENCE)	01-02-2021	Basangouda S/o Rachangouda Vs The Spl. Land Acquisition officer UKP (NRBC)	

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	L.A.C. 300/2019 (EVIDENCE)	01-02-2021	Yallappa S/o Siddaramappa Dead by LRs Mallappa S/o Yallappa Vs The Spl. Land Acquisition officer	
12	L.A.C. 301/2019 (EVIDENCE)	01-02-2021	Pakeer Sab S/o Lal Sab Dead by LRs Dawalmalli @ Dawalmalisab S/o Pakkersab Vs The Spl. Land Acquisition officer UKP	
13	L.A.C. 302/2019 (EVIDENCE)	01-02-2021	Hussainsab S/o Bavasab Deadby LRs Mohammed Basheer Ahamed S/o Md. Nazeerhussain Vs The Spl. Land Acquisition officer UKP Camp	
14	L.A.C. 303/2019 (EVIDENCE)	01-02-2021	Eshamma W/o Sangappa Vs The Spl. land Acquisition officer UKP	
15	L.A.C. 304/2019 (EVIDENCE)	01-02-2021	Shivaraj S/o Shankrappa Dead by LRs Gouramma W/o Shivaraj Vs The Spl. Land Acquisition officer UKP Camp	
16	L.A.C. 305/2019 (EVIDENCE)	01-02-2021	Balayya S/o Ramaswamy Vs The Spl Land Acquisitio officer UKP Camp	
17	L.A.C. 306/2019 (EVIDENCE)	01-02-2021	Smt. Hemavathi W/o Amaresh Vs The Spl. Land Acquisition officerUKP (NRBC)	
18	L.A.C. 307/2019 (EVIDENCE)	01-02-2021	Smt. Chennamma W/o Basavarajappagouda Vs The Spl. Land Acquisitio officer UKP (NRBC)	Somashekhar Hosamani
19	L.A.C. 309/2019 (EVIDENCE)	01-02-2021	Basappa S/o Hanumantha Vs The Spl. Land Acquisitio officer	Somashekhar Hosamani
20	L.A.C. 310/2019 (EVIDENCE)	01-02-2021	B.C. Patil S/o Chokkanna Vs The Spl. Land Acquisitio officer	Somashekhar Hosamani
21	L.A.C. 308/2019 (ISSUE COURT NOTICE)	01-02-2021	Sharanappa S/o Prabhuray Vs The Spl. Land Acquisitio officer	

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	Misc 642/2018 (EVIDENCE)	09-02-2021	Veeresh dead by LR Sudhakar W/o Veeresh Vs The Spl.Land Acquisition Officer	Umadevi Patil
23	Misc 643/2018 (EVIDENCE)	09-02-2021	Tirumalayya S/o Borayya Vs The Deputy commissioner	M.MOUNESHWARA
24	Misc 644/2018 (EVIDENCE)	09-02-2021	Gangamma W/o Manashayya Vs The Deputy commissioner	M.MOUNESHWARA
25	Misc 645/2018 (EVIDENCE)	09-02-2021	Nagamma W/o Amarappa Vs The Deputy commissioner	M.MOUNESHWARA
26	Misc 646/2018 (EVIDENCE)	09-02-2021	Kantenagouda S/o Hanmanthraya Police Patil Dead by LR Hanmanthemma W/o Kategouda Vs The Deputy commissioner	M.MOUNESHWARA
27	Misc 647/2018 (EVIDENCE)	09-02-2021	Baladandappa S/o Kanteyya Vs The Deputy commissioner	M.MOUNESHWARA
28	Misc 648/2018 (EVIDENCE)	09-02-2021	Lingappa S/o Yankayya buddinni Vs The Deputy commissioner	M.MOUNESHWARA
29	Misc 649/2018 (EVIDENCE)	09-02-2021	Timmappa S/o Manashayya Badagana Vs The Deputy commissioner	M.MOUNESHWARA
30	Misc 650/2018 (EVIDENCE)	09-02-2021	Basavaraj alias Basayya S/o Hanmagouda Vs The Deputy commissioner	M.MOUNESHWARA
31	Misc 651/2018 (EVIDENCE)	09-02-2021	Rangayya S/o Manashayya Badagana Vs The Deputy commissioner	M.MOUNESHWARA
32	Misc 748/2018 (EVIDENCE)	09-02-2021	Ekamaranna S/o Devindrappa Vs The Spl.Land Acquisition Officer	Umadevi Patil
33	Misc 749/2018 (EVIDENCE)	09-02-2021	Bademma W/o Khaja Sab Vs The Spl.Land Acquisition Officer	Umadevi Patil
34	Misc 750/2018 (EVIDENCE)	09-02-2021	Laxamma W/o Hanmanthreddy Vs The Land Acquisition Officer	ARAVIND PAIL

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	Misc 682/2018 (EVIDENCE)	11-02-2021	Siddayya S/o Narasayya Vs The Deputy commissioner	M.MOUNESHWARA
36	Misc 683/2018 (EVIDENCE)	11-02-2021	Ningamma W/o Shivappa Poojari Vs The Deputy commissioner	M.MOUNESHWARA
37	Misc 684/2018 (EVIDENCE)	11-02-2021	Shivappa S/o Basappa Dead by LR Devamma Doddamani W/o Shivappa Vs The Deputy commissioner	M.MOUNESHWARA
38	Misc 685/2018 (EVIDENCE)	11-02-2021	Chandramappa S/o Mallayya Vs The Deputy commissioner	M.MOUNESHWARA
39	Misc 686/2018 (EVIDENCE)	11-02-2021	Shivanna S/o Sabanna Vs The Deputy commissioner	M.MOUNESHWARA
40	Misc 687/2018 (EVIDENCE)	11-02-2021	Hanamappa S/o Shivappa Vs The Deputy commissioner	M.MOUNESHWARA
41	Misc 688/2018 (EVIDENCE)	11-02-2021	Buddappa S/o Channappa Vs The Deputy commissioner	M.MOUNESHWARA
42	Misc 689/2018 (EVIDENCE)	11-02-2021	Akkamma W/o Narasappa Vs The Deputy commissioner	M.MOUNESHWARA
43	Misc 690/2018 (EVIDENCE)	11-02-2021	Hanamappa S/o Shivanna Vs The Deputy commissioner	M.MOUNESHWARA
44	Misc 691/2018 (EVIDENCE)	11-02-2021	Vishwanath S/o Basavarajappa M.G. Nagaratnamma Vs The Deputy commissioner	M.MOUNESHWARA
45	Misc 692/2018 (EVIDENCE)	11-02-2021	Shivappa S/o Shivanna Vs The Deputy commissioner	M.MOUNESHWARA
46	Misc 693/2018 (EVIDENCE)	11-02-2021	Prabhukumar s/o Rajashekhar Vs The Deputy commissioner	M.MOUNESHWARA
47	Misc 694/2018 (EVIDENCE)	11-02-2021	Narasanna S/o Hanamappa Arakera Vs The Deputy commissioner	M.MOUNESHWARA
48	Misc 2/2019 (EVIDENCE)	17-02-2021	Channabasappagouda S/o Late. Basangouda Dead by LR Basangouda Vs The Spl.Land Acquisition Officer	VAIJANATH.N.

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
49	Misc 3/2019 (EVIDENCE)	17-02-2021	Lalitamma W/o Virupakshayya Vs The Deputy commissioner	M.MOUNESHWARA
50	Misc 4/2019 (EVIDENCE)	17-02-2021	Mallamma W/o Chidanandappa Vs The Deputy commissioner	M.MOUNESHWARA
51	Misc 5/2019 (EVIDENCE)	17-02-2021	Basavaraj S/o Lingappa Vs The Deputy commissioner	M.MOUNESHWARA
52	Misc 6/2019 (EVIDENCE)	17-02-2021	Chandrashekhar S/o Basanna Vs The Deputy commissioner	M.MOUNESHWARA
53	Misc 7/2019 (EVIDENCE)	17-02-2021	Basanna S/o Manappa Kambar Vs The Deputy commissioner	M.MOUNESHWARA
54	Misc 8/2019 (EVIDENCE)	17-02-2021	Linganna S/o Sahebagouda Vs The Deputy commissioner	M.MOUNESHWARA
55	Misc 9/2019 (EVIDENCE)	17-02-2021	Samuwel s/o Mareppa Dead by LR Yohan Vs The Deputy commissioner	M.MOUNESHWARA
56	Misc 10/2019 (EVIDENCE)	17-02-2021	Basavaraj S/o D.Husenappa alias D Huligeppa Vs The Deputy commissioner	M.MOUNESHWARA
57	Misc 11/2019 (EVIDENCE)	17-02-2021	D.Honnappa S/o Shiddappa Vs The Deputy commissioner	M.MOUNESHWARA
58	Misc 32/2019 (HEARING)	20-02-2021	Devamma W/o Amarappa Vs The Spl.Land Acquisition Officer	Virupakshappa N
59	Misc 33/2019 (HEARING)	20-02-2021	Hanumavva W/o Lingappa Vs The Spl.Land Acquisition Officer	Virupakshappa N
60	Misc 34/2019 (HEARING)	20-02-2021	Mahadevappa S/o Adeppa Vs The Spl.Land Acquisition Officer	Virupakshappa N
61	Misc 35/2019 (HEARING)	20-02-2021	Rangamma D/o Kuppanna Dead by LR Huligappa Vs The Spl.Land Acquisition Officer	Virupakshappa N
62	Misc 36/2019 (HEARING)	20-02-2021	Mallikarjun s/o Amarappa Vs The Spl.Land Acquisition Officer	Virupakshappa N
63	Misc 38/2019 (HEARING)	20-02-2021	Ayyalappa S/o Shivarayappa Vs The Spl.Land Acquisition Officer	Virupakshappa N

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
64	Misc 39/2019 (HEARING)	20-02-2021	Mallanagouda alias Mallikarjuna S/o Vs The Spl.Land Acquisition Officer	Virupakshappa N
65	Misc 40/2019 (HEARING)	20-02-2021	Annayya alias Ayyanna S/o Veerappa alias Erappa Vs The Spl.Land Acquisition Officer	Virupakshappa N
66	Misc 41/2019 (HEARING)	20-02-2021	Siddamma D/o Kudeleppa Vs The Spl.Land Acquisition Officer	Virupakshappa N
67	Misc 174/2019 (HEARING)	24-02-2021	Siddappa Since dead by Lrs Prabhu S/o Dyavappa Vs The Special Land Acquisition officer,	Umadevi Patil
68	Misc 175/2019 (HEARING)	24-02-2021	Bhimappa S/o Timmanna Vs The Special Land Acquisition officer,	Umadevi Patil
69	Misc 176/2019 (HEARING)	24-02-2021	Bhimappa S/o Timmanna Vs The Special Land Acquisition officer,	Umadevi Patil
70	Misc 177/2019 (HEARING)	24-02-2021	Bhimappa S/o Timmanna Vs The Special Land Acquisition officer	Umadevi Patil
71	Misc 178/2019 (HEARING)	24-02-2021	Bhimappa S/o Timmanna Vs The Special Land Acquisition officer	Umadevi Patil
72	Misc 179/2019 (HEARING)	24-02-2021	Bhimappa S/o Timmanna Vs The Special Land Acquisition officer,	Umadevi Patil
73	Misc 180/2019 (HEARING)	24-02-2021	Dyawamma W/o Ayyappa Vs The Special Land Acquisition officer,	Umadevi Patil
74	Misc 181/2019 (HEARING)	24-02-2021	Dyawamma W/o Ayyappa Vs The Special Land Acquisition officer,	Umadevi Patil

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
75	Misc 182/2019 (HEARING)	24-02-2021	Lagamanna Since dead by Lrs Mallappa S/o Lagamanna Vs The Special Land Acquisition officer,	Umadevi Patil
76	Misc 251/2019 (HEARING)	25-02-2021	Smt. Hanumavva @ Anusuya W/o Sharanabasava D/o Mareppa Vs The Spl. land Acquisition officer	
77	Misc 252/2019 (HEARING)	25-02-2021	Khasim S/o Muktum sab Vs The Spl. Land Acquisition officer	
78	Misc 253/2019 (HEARING)	25-02-2021	Bashumiya @ Basha Sab S/o Saheb Khan @ Saheb Hussain Khan Vs The Spl. Land Acquisition officer	VAIJANATH.N.
79	Misc 254/2019 (HEARING)	25-02-2021	Sri Hanmappa S/o Gyanappa Dead by LRs. Sanna Amarappa S/o Hanmappa @ Hanumayya Vs The Spl. Land Acquisition officer	VAIJANATH.N.
80	Misc 255/2019 (HEARING)	25-02-2021	Amarappa S/o Mudukappa Karekuri Dead By LRs Mudukappa S/o Amarappa Vs The Spl. Land Acquisition officer	VAIJANATH.N.
81	Misc 256/2019 (HEARING)	25-02-2021	Hanmappa S/o Gyanappa Dead by Lrs. Sanna Amarappa S/o Hanmappa @ Hanumayya Vs The Spl. Land Acquisition officer	VAIJANATH.N.
82	Misc 257/2019 (HEARING)	25-02-2021	Sri. Amarappa S/o Mudukappa Karekuri Dead by Lrs. Mudukappa S/o Amarappa Vs The Spl. land Acquisition officer	VAIJANATH.N.
83	Misc 258/2019 (HEARING)	25-02-2021	Syed Moinuddin S/o Syed Assamulla Peer Vs The Spl. Land Acquisition officer	VAIJANATH.N.
84	Misc 259/2019 (HEARING)	25-02-2021	Smt. Akthar Begum D/o Syed Assamulla Peer W/o Abdul Khadar Vs The Spl. Land Acquisition officer	VAIJANATH.N.

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
85	Misc 260/2019 (HEARING)	25-02-2021	Sharanappa S/o Mahantappa Pattanshetty Vs The Spl. land Acquisition officer	VAIJANATH.N.
86	Misc 261/2019 (HEARING)	25-02-2021	Hussain Sab S/o Dawal Sab Dead by Lrs Dawal Sab S/o Hussain Sab Vs The Spl. land Acquisition officer	VAIJANATH.N.
87	Misc 262/2019 (HEARING)	25-02-2021	Radhabai W/o Sudhakar Rao Vs Deputy Commissioner	M.MOUNESHWARA
88	Misc 263/2019 (HEARING)	25-02-2021	Dwaraka Bai W/o Subbannacharya Vs Deputy Commissioner	M.MOUNESHWARA
89	Misc 264/2019 (HEARING)	25-02-2021	Saraswati W/o Chandra mohan Rao Vs Deputy Commissioner	M.MOUNESHWARA
90	Misc 265/2019 (HEARING)	25-02-2021	Hanumanthraya S/o Shivanna Vs Deputy Commissioner	M.MOUNESHWARA
91	Misc 266/2019 (HEARING)	25-02-2021	Hampayya S/o Balayya Makashi Vs Deputy Commissioner	M.MOUNESHWARA

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	SPL.C 15/2020 (EVIDENCE)		State by Hutti PS Rcr Vs Hanumanthappa S/o Duragappa	
2	SPL.C 165/2020 (EVIDENCE)		State by Sindhanoor Rural PS Rcr Vs Sanna Pamappa@Pamanna@Kempya	
3	SC 44/2018 (APPEARANCE OF ACCUSED)		State by Raichur West P.S Vs ILOZBHIE EHIMEN CLEAMENT S/o ILOZBHIE	
4	SPL.C 286/2020 (APPEARANCE OF ACCUSED)		Siddappa Vs Tipu @ Teppu Sultan S/o Rajappa @ Rajasab	
5	SPL.C 366/2020 (APPEARANCE OF ACCUSED)		Lingasugur PS Vs Veerres S/o Adanagoud	
6	SPL.C 522/2020 (APPEARANCE OF ACCUSED)		Mudgal PS Vs Mallanagouda @ Mallesh S/o Manappa Kondegoudaru	
7	SPL.C 759/2020 (APPEARANCE OF ACCUSED)		sindhanur rural ps Vs Suresh son of govindappa	NAGARAJ M B
8	SPL.C 245/2018 (FRAMING OF CHARGE OR PLEA) IA/1/2018		State by Manvi P.S Vs Vijay S/o Chandrappa Gouda	Spl.PP Raichur M.MARIBASANGOUDA
9	SPL.C 335/2019 (FRAMING OF CHARGE OR PLEA)		The State by Sirwar PS by Maremma D/o Ningappa Vs Huligeppa S/o Nagappa	PP
10	SPL.C 376/2018 (ARGUMENTS)		State by Idapanur PS Vs Suresh S/o. Ramayya	State by Spl.PP Raichur S.S.HOSAGOUDA.
11	SC 59/2019 (ARGUMENTS)		State by Raichur Rural P. S Vs Bheemanna Nayak S/o Ramanna Nayak	
<u>11:00-01:00 PM</u>				
12	SPL.C 345/2020 (HEARING)		Turvihal PS Vs Devaraj @ Devaraj S/o Hanumangouda	

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	SPL.AC 24/2011 (EVIDENCE)		STATE TURVIHAL PS Vs NAGAPPA	
14	SPL.AC 54/2011 (EVIDENCE)		STATE RAICHUR RURAL PS Vs EASHAWAR	
15	SPL.AC 8/2013 (EVIDENCE)		Rural P.S Vs Ramareddy and others.	
16	SPL.AC 2/2014 (EVIDENCE)		Sindhanur Rural P.S Vs Noorsab Patel	
17	SPL.AC 41/2014 (EVIDENCE)		Sindhanur Rural PS Vs Karinarayan	
18	SC 79/2016 (EVIDENCE)		State by Lingasugur P.S. Vs Hanumantha S/o Amarappa Aliyas Ambappa Mudaragi	
19	SC 12/2017 (EVIDENCE)		State by Sindhanur Rural P.S Vs Hussenappa S/o Shekharappa	
20	SPL.C 91/2017 (EVIDENCE)		State by Sindhnoor P.S Raichur Vs Shivaraya	
21	SC 77/2017 (EVIDENCE)		State by Jalhalli P.S Vs Nagappa S/o Bassayya Doshigin	
22	SPL.C 312/2017 (EVIDENCE)		State by Gabbur P.S Vs Channappa S/o Nagana Gouda Mali Patil	
23	SPL.C 424/2017 (EVIDENCE)		State by Market Yard P.S Vs Tirumalesh @ Tirumalareddy S/o Husenappa	
24	SPL.C 492/2017 (EVIDENCE)		State by Market Yard P.S Vs Bayi Doddi Vinod Reddy S/o Bheemareddy	
25	SPL.C 559/2017 (EVIDENCE)		State by Marketyard P.S Vs Venkatesh S/o Somanna	KHAJA HUSSAIN
26	SPL.C 177/2018 (EVIDENCE)		State by Hatti PS Raichur Vs M.D.Sadiq @ Kaleeya S/o. M.D.Rfee @ Gumsum	State by SPL. PP Raichur M.NAGARAJ

PRL DISTRICT AND SESSIONS JUDGE

K.R.Nagaraja

ADDL DISTRICT SESSIONS JUDGE

Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	SPL.C 440/2018 (EVIDENCE)		State by Yeregera P.S Vs Jakeer Hussain S/o Maheboob	Spl. PP Raichur
28	SPL.C 451/2018 (EVIDENCE)		State by Netaji Nagar P.S Vs Babu Miya S/o Mohammed Haneef	Spl.PP, Raichur
29	SPL.C 562/2018 (EVIDENCE)		State by Idapanur PS Vs Paguntappa S/o. Kishtappa	State by SPL PP Raichur
30	SPL.C 229/2019 (EVIDENCE)		State by Lingasugur P. S Vs Hussainsab S/o Khajahussainsab Bade Kuresi	KRISHNA BHAT State by SPL. PP Raichur
31	SPL.C 347/2019 (EVIDENCE)		State by Hutti P.S Vs Sunilkumar S/o Vijaykumar	

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	M.V.C. 553/2018 (ARGUMENTS)		Sharanappa S/o Hanumantha Vs Basavaraj S/o Tammanna	BRAHMA GANESH
2	R.A. 41/2019 (ARGUMENTS) IA/1/2019		Nagaraj S/o Dodda Laxmayya Vs Dodda Laxmayya S/o Late Thayappa	BASANGOUDA KOPPAR
FURTHER ARGUMENTS				
3	R.A. 4/2017 (ARGUMENTS)		Sri. Sharanabasava S/o Basappa Sajjan alias Teli alias Huligudda Vs Sri. Smt. Sharanamma W/o Basavarajappa Sajjan alias Teli alias Huligudda	SHASHIDHAR KELUR
4	R.A. 9/2017 (ARGUMENTS) IA/1/2017		Sharanamma W/o Basavraj Sajjan alias Teli alias Huligudda Vs Sharanabasav S/o Basappa Sajjan alias Teli alias Huligudda	C.KESAVA RAO
5	R.A. 10/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		Sharanamma W/o Basavaraj Sajjan alias Teli alias Huligudda Vs Sharanabasava S/o Basappa Sajjan alias Teli alias Huligudda	C.KESAVA RAO
<u>11:00-01:00 PM</u>				
6	M.V.C. 63/2018 (EVIDENCE)		Durgappa S/o Hulagappa Vs Laxshmana alias Laxman S/o Hanumanth alias Hanumanthappa	BASANGOUDA KOPPAR
7	M.V.C. 64/2018 (EVIDENCE)		Akhil S/o Durgappa Vs Laxshmana alias Laxman S/o Hanumanth alias Hanumanthappa	BASANGOUDA KOPPAR
8	M.V.C. 561/2018 (EVIDENCE)		Allappa S/o Earanna Vs The NEKRTC	IMTIYAJ HUSSAIN
9	M.V.C. 75/2019 (EVIDENCE)		Amaresh S/o Khandeppa Vs Mohammed Javeed @ Javeed S/o Bhashu @ Bashumiya	SARVOTHAMA REDDY
10	M.V.C. 145/2019 (EVIDENCE)		Smt. Noorjahan W/o Late. Sheshavali @ Shaikshavali Vs T. Mehaboob Subhani S/o Fakrusab	J.BASAVARAJ

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	M.V.C. 204/2019 (EVIDENCE)		Allabee W/o Hussain Sab Vs Ambanna @ Amarappa S/o Kempanna	CHANNAPPA G
12	M.V.C. 265/2019 (EVIDENCE)		Manjunath S/o Kantheppa Vs Amaresh Meti S/o Chanabasappa Meti	SARVOTHAMA REDDY
13	M.V.C. 352/2019 (EVIDENCE)		Shailaja D/o Late. Sangayya Vs Venkatesh S/o Yankappa	Amaresh Patil
14	M.V.C. 414/2019 (EVIDENCE)		Smt. Huligamma W/o Ayyalappa @ Haralappa Vs Fida Mohammed Khan S/o Nazar Moohammed Khan	M. MANJUNATH
15	M.V.C. 456/2019 (EVIDENCE)		Sofisab S/o Noorasab @ Noor Ahmad Vs Mohd Siraj S/o Mohd Muneer	ARAVIND PATIL
16	M.V.C. 626/2019 (EVIDENCE)		Khasimsab S/o. Rajasab Vs Ramesha S/o. Shivuraja	SRINIVAS PATIL
CLAIMANTS EVIDENCE				
17	M.V.C. 506/2019 (EVIDENCE)		Sri.Siddalinga Shivayogi S/o Shivacharya Swamy Vs Suresh S/o Kanakappa	RAMESH K MAYANNA
CROSS EXAMINATION OF PW				
18	M.V.C. 210/2019 (EVIDENCE)		Ragamma W/o Late Srinivas Vs Purushottama S/o Hovanna Gouda	RAMESH K MAYANNA
CONCILIATION				
19	M.V.C. 266/2019 (A.D.R.)		Holiyappa S/o Kannakappa Vs Amaresh Meti S/o Chanabasappa Meti	SARVOTHAMA REDDY
20	M.V.C. 267/2019 (A.D.R.)		Siddappa S/o Bhaga @ Bhagappa Vs Amaresh Meti S/o Chanabasappa Meti	SARVOTHAMA REDDY
21	M.V.C. 545/2019 (A.D.R.)		G Shivaraju @ shivaraju S/o. G Mallayya @ Mallayya Vs M/S VSC Infra Pvt. Ltd.,	K.KRISHNA RAO

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
22	M.V.C. 593/2019 (A.D.R.)		Smt. Chandamma@Chinnibai W/o Balappa Vs Ambresh S/o Yenappa	J.BASAVARAJ
23	M.V.C. 620/2019 (A.D.R.)		Gurulingayya S/o. Shekarappa Vs Hanumantha S/o. Ayyappa	SRINIVAS PATIL
LOK ADALATH				
24	M.V.C. 523/2018 (A.D.R.)		Naveen Kumar S/o D.K.Amaresh Vs Siddappa alias S/o Yankappa Ambiga	PRASANNA SHARMA
25	M.V.C. 524/2018 (A.D.R.)		G.Shrishailareddy s/o G.Gokar Reddy Vs Siddappa alias Siddayya S/o Yankappa Ambiga	PRASANNA SHARMA
Cases listed below are adjourned due to Covid 19				
26	M.V.C. 31/2020 (SUMMONS)	13-01-2021	Smt.Bhagyamma W/o Ramappa Vs Sharanabasava S/o Lingappa	K.KRISHNA RAO
27	M.V.C. 45/2009 (NOTICE)	13-01-2021	Basavareddy Vs Rajmohammed Raja Sab @	B.GANESH MANJUNATH
28	M.V.C. 51/2020 (NOTICE)	13-01-2021	Mahadev Suryakanth Kalshetti S/o. Suryakanth Kalsetii Kasgi Vs Ravindra S/o. Nagappa Hoogar	RAMESH K MAYANNA
29	M.V.C. 46/2009 (EVIDENCE)	13-01-2021	Nirmala Vs Rajmohammed Raja Sab @	B.GANESH MANJUNATH
30	M.V.C. 47/2009 (EVIDENCE)	13-01-2021	Prabhulinga Vs Rajmohammed Raja Sab @	B.GANESH MANJUNATH
31	M.V.C. 317/2015 (Objection)	13-01-2021	Devappa @ Mahadevappa So Late Dodda Hanumanthu Vs S. Bengiman So Sudhar Raju	K.KRISHNA RAO
32	M.V.C. 109/2020 (WRITTEN STAT/OBJECTION)	15-01-2021	Shankar @ Shankarappa S/o. Katlappa Vs Sandes V walikar S/o. Vithal Walikar	RAMESH K MAYANNA
33	M.V.C. 110/2020 (WRITTEN STAT/OBJECTION)	15-01-2021	Lakshman S/o. Mareppa Vs Sandesh V Walikar S/o. ithal Walikar	RAMESH K MAYANNA

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	EX 249/2016 (WARRANT)	21-01-2021	Nagamma S/o Late Mudakappa Vs Devappa S/o Mallappa	VAIJANATH.N.
35	EX 109/2017 (WARRANT)	21-01-2021	M/s Shriram Transport Finance Company Ltd. Vs Mr. Shakshaivali Kuntal S/o Mabusab Kuntal	M.VIRUPAXI GOUDA
36	EX 539/2018 (WARRANT)	21-01-2021	M/s. Mahindra Rural Housing Finance Ltd. Vs Yankanagouda S/o Not Known	ADANAGOWDA
37	EX 554/2018 (WARRANT)	21-01-2021	Ravikumar S/o Narayanappa Vs Suresh S/o Ramanna Gouda	UDAYAKUMAR MALDI
38	EX 120/2019 (WARRANT)	21-01-2021	Shriram Transport Financ co. Ltd Vs Mr. Hari S/o Narasinha	ADANAGOWDA
39	EX 32/2017 (SUMMONS)	22-01-2021	Smt. Mangamma W/o Hanumayya Vs Venkob S/o Ramanna	INDUDHAR.M.PATIL
40	EX 372/2017 (SUMMONS)	22-01-2021	Mahindra Rural Housing Fianance Ltd,Raichur Vs Basappa C/o Mallayya	VEERESH SAJJAN
41	EX 494/2018 (SUMMONS)	22-01-2021	Ms.Mahindra Rural Housing Finance Ltd., Vs Duragesh S/o Holeyappa	ADANAGOWDA
42	EX 50/2019 (SUMMONS)	22-01-2021	Shriram Transport Financ co. Ltd Vs Mr. Venkareddy S/o Amarappa	J. Basanagouda
43	EX 361/2019 (SUMMONS)	22-01-2021	M/s. Mahindra Rural Housing Finance Ltd. Vs Abraham S/o Rajappa	Ravikumar V Hanchinal
44	EX 369/2019 (SUMMONS)	22-01-2021	M/s. Mahindra Rural Housing Finance Ltd. Vs Dodda Savareppa S/o Sanna Narasimhulu	Ravikumar V Hanchinal
45	EX 370/2019 (SUMMONS)	22-01-2021	M/s. Mahindra Rural Housing Finance Ltd. Vs Bhimappa S/o Yamanappa	Ravikumar V Hanchinal

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	EX 371/2019 (SUMMONS)	22-01-2021	M/s. Mahindra Rural Housing Finance Ltd. Vs Rama @ Ramulu S/o Narasappa	Ravikumar V Hanchinal
47	EX 12/2020 (SUMMONS)	22-01-2021	Siddamma W/o Thimanna@Thimmappa Vs The Manager, Reliance Geneal Insurance Co.Ltd., Hubli	SARVOTHAMA REDDY
48	EX 13/2020 (SUMMONS)	22-01-2021	Thipamma W/o Late Ramappa@Ramachandra Vs The Manager, Reliance General Insurance Co.Ltd., Hubli	SARVOTHAMA REDDY
49	EX 16/2020 (SUMMONS)	22-01-2021	Vaijanayth S/o Basanagouda Vs The Branch Managaer, National Insurance Co.Ltd.,Rcr	SRINIVAS PATIL
50	EX 315/2017 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Mr.P.Tejappa S/o Bheemaiah	MALLIKARJUN
51	EX 431/2018 (NOTICE)	22-01-2021	Shriram City Union Finance Limited Vs Fakeerappa S/o Hanumappa	VEERESH SAJJAN
52	EX 318/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Sabanna S/o Yankanna	G.RAMANNA ASHOK
53	EX 319/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Venkob S/o Mudukappa	G.RAMANNA ASHOK
54	EX 337/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Kumar S/o Amaresh	G.RAMANNA ASHOK
55	EX 341/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Channayya S/o Sharanayya	G.RAMANNA ASHOK
56	EX 343/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Raja Mohammed S/o Abdul Nabisab	G.RAMANNA ASHOK

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
57	EX 498/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Hanamappa S/o. Yamanappa	G.RAMANNA ASHOK
58	EX 499/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Hanumantappa S/o. Gangappa	G.RAMANNA ASHOK
59	EX 500/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Hanumanthappa S/o. Mallappa	G.RAMANNA ASHOK
60	EX 501/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Hanumanth S/o. Kariyappa	G.RAMANNA ASHOK
61	EX 502/2019 (NOTICE)	22-01-2021	Shriram Transport Financ co. Ltd Vs Peersab S/o. Imamsab	G.RAMANNA ASHOK
62	EX 515/2019 (NOTICE)	22-01-2021	Irappa S/o Basappa Shimiger Vs The Branch Manager, Cholamandalam General Insurance Co.Ltd.Branch office Double Road, Bellari	BASANGOUDA KOPPAR
63	R.A. 25/2019 (NOTICE) IA/1/2019	27-01-2021	Netra W/o Prakasha Gudur Vs Smt. Hanumavva W/o Late Sangappa Hunagund	Shashidharagouda Kellur
64	EX 277/2017 (ATTACHMENT OF MOVABLE PROPERTY)	27-01-2021	Shriram City Union Finance Limited Vs Venkatesh Bhovi s/o Hiremudukappa	VEERESH SAJJAN
65	EX 278/2017 (ATTACHMENT OF MOVABLE PROPERTY)	27-01-2021	Shriram City Union Finance Limited Vs Sharanabasava S/o Virupanna	VEERESH SAJJAN
66	EX 279/2017 (ATTACHMENT OF MOVABLE PROPERTY)	27-01-2021	Shriram City Union Finance Limited Vs Janappa S/o Hanumanth	VEERESH SAJJAN
67	EX 119/2019 (ATTACHMENT OF MOVABLE PROPERTY)	27-01-2021	Shriram Transport Financ co. Ltd Vs Mr. B. Siddappa S/o B. Sudharshan	ADANAGOWDA

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
68	EX 201/2019 (ATTACHMENT OF MOVABLE PROPERTY)	27-01-2021	John Deere Financial India Pvt.Ltd., Vs Yallappa S/o Earanna	VENKATAGIRI
69	EX 444/2019 (ATTACHMENT OF MOVABLE PROPERTY)	27-01-2021	Tirumalesh S/o Kathalappa Vs Cholamandalam MS General Insurance Co.Ltd.,	SRINIVAS PATIL

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	SC 98/2017 (FRAMING OF CHARGE OR PLEA)		State by Lingasuguru P.S Vs Khasim Sab S/o Davalsab Huded	
2	SC 43/2018 (FRAMING OF CHARGE OR PLEA)		State by Manvi P.s Vs Hashya alias Ramesh alias Sindhe S/o Boodnal	
3	SC 138/2018 (FRAMING OF CHARGE OR PLEA)		State by Manvi P.S Vs Shekharappa S/o Satyappa	
4	SC 55/2019 (FRAMING OF CHARGE OR PLEA)		State by Market Yard P.S Vs Nagendra S/o Anjaneyya	
5	SC 67/2019 (FRAMING OF CHARGE OR PLEA)		State by Maski P.S Vs Saddam Husen S/o Moulasab	
ARGUMENTS BEFORE CHARGE				
6	SC 19/2018 (FRAMING OF CHARGE OR PLEA)		State by Market yard P.S Vs Narasimhalu alias Bongalu Narasimhalu S/o Thimmayya	
7	SC 114/2019 (FRAMING OF CHARGE OR PLEA)		State by Women P.S. Raichur. Vs Venkatesh S/o Bagali Narasappa	
8	SPL.C 67/2017 (ORDERS)		State by Lokayukta P.S Raichur Vs G.Hanumanthu S/o Polayya	
9	CrI.Misc. 1111/2020 (ORDERS)		Saidappa S/o Balappa Vs State by Mudgal PS through PP Rcr	N.BHANURAJ PP
10	CrI.Misc. 1131/2020 (ORDERS)		Shivageni S/o Lankayya Vs State by Jalahalli PS through PP Rcr	B.N.NAYAK
<u>11:00-01:00 PM</u>				
EVIDENCE ON PROSECUTION				
11	SC 14/2018 (EVIDENCE)		State by Lingasugur P.S Vs Sharanabassappa alias Sharanappa S/o Mahantappa	
12	SC 93/2018 (EVIDENCE)		State by Lingasugur P.S Vs Basappa S/o Yallappa Halabhavi	
13	SC 132/2019 (EVIDENCE)		State by Balaganoor P.S. Vs Ramesh S/o. Yankappa	

PRL DISTRICT AND SESSIONS JUDGE
Mallikarjuna gowda(Incharge)
II ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	SC 25/2018 (FIRST HEARING)		State by Jalahalli P.S Vs Ammanna S/o Rangappa	
TO FIX A DATE FOR TRIAL				
15	SC 95/2019 (FIRST HEARING)		State by Kavithal P. S Vs Mounesh S/o Adeppa Utakanuru	
Cases listed below are adjourned due to Covid 19				
16	CRL.A 12/2017 (NOTICE) IA/1/2017	27-01-2021	State by Belgum Rural P.S through PP Raichur Vs Shanti Sarkar S/o Ratan Sarkar	
17	CRL.R.P. 4/2019 (ARGUMENTS) IA/1/2019	27-01-2021	Prabhuraj Kodli S/o Ashirvadappa alias Durgappa Vs State by Manvi P.S through PP Raichur	G.AMAREGOUDA
18	CRL.A 29/2019 (ARGUMENTS) IA/1/2019	27-01-2021	Sanna Devappa S/o Hanumantha Vs The State by SHO Rural PS Raichur through Learned PP Raichur	SHASHIDHARGOUDA KELLUR

JUDGE, FAMILY COURT
Sri.Mohammed Khan M. Pathan
JUDGE, FAMILY COURT
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>11:00-01:00 PM</u>		
1	O.S. 22/2020 (SUMMONS)		Smt. Anees Fathima W/o Nijamuddin Vs Nijammuddin S/o Mohinuddin	H.JAGADEESHA
WRITTEN STATEMENT				
2	O.S. 12/2020 (SUMMONS) IA/2/2020		Saraswathi @ Anitha W/o Ramanjineya Nayaka Vs Ramanjineyya Nayaka S/o Narasimhanayaka	B.V.PATIL
3	O.S. 17/2020 (SUMMONS)		Kattemma @ Mallamma W/o Galeppa Vs Galeppa S/o Veerebhadrappa	PRASAD
4	M.C. 39/2019 (APPEARANCE OF PARTY)		Augustin Pramod Kumar S/o Syamuyel. N Vs Sunitha W/o Augustin Pramod Kumar	
5	O.S. 6/2012 (ARGUMENTS)		Smt.Renuka alias Mallamma Vs B.S.Laxman	C.KESAVA RAO
6	M.C. 117/2020 (JUDGEMENT) IA/3/2020 IA/2/2020		Bharath Kumar Joshi @ Bharath Joshi Arashingi S/o Gururaj Acharaya Vs Nil	C.RAGHAVENDRA.
7	M.C. 73/2019 (Petitioner Evidence)		Smt. Shashikala W/o A .Ravikumar Vs A. Ravikumar S/o A. Vijaykumar	karunakar kattimani
8	M.C. 96/2019 (Petitioner Evidence)		Vishal Gajanan Deogirikar S/o Gajanan D Deogirikar Vs Tejeshwini W/o Vishal Gajanan Deogirikar	C.KESAVA RAO
9	M.C. 133/2019 (Notice to respondent)		Smt.Laxmi@Anitha W/o Veeresh Vs Veeresh S/o Devappa	EARAMMA
10	M.C. 134/2019 (Petitioner Evidence)		Smt. Meenakshi W/o Adoni Shyam Vs Adoni Shyam S/o Marena	karunakar kattimani

JUDGE, FAMILY COURT
Sri.Mohammed Khan M. Pathan
JUDGE, FAMILY COURT
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	M.C. 135/2019 (Petitioner Evidence)		Smt.Nagalaxami W/o Vadher Navinchandra Vs Vadher Navinchanda S/o Jivanlal	Vijayalaxmi Pasodi
12	M.C. 30/2020 (Notice to respondent)		Gururaj Sj/o Dhruva Kulkarni Vs Smt.Sunita W/o Gururaj Kulkarni	P.G.Hajerr
13	M.C. 94/2020 (Cross of PW) IA/1/2020		Mr.Praveen Kumar S/o K.Channayya Vs Smt. H.K.Ashalath @ Kavya W/o Praveen Kumar	GOWREESH BASAVARAJ SWAMY B
14	M.C. 99/2020 (Notice to respondent)		Smt. Mahalakshmi D/o Hanumanta Vs Sunil Kamareddy S/o Late Basaraddy	D.RAVIKUMAR
15	M.C. 106/2020 (Petitioner Evidence) IA/1/2020 IA/2/2020		Neha W/o Raghavendra N (D/o Shekhar) Vs Nil	BASANGOUDA KOPPAR
Cases listed below are adjourned due to Covid 19				
16	G and WC 11/2019 (NOTICE)	27-01-2021	Smt. Shoba Raghavendra Rao, Vs All Concerned	S.K.PUROHIT
17	M.C. 49/2018 (Petitioner Evidence)	27-01-2021	Vaibhav Kumar alias Chetan Sancheti Mootha S/o Mahendra Kumar Sancheti Mootha Vs Smt. Neha alias Pooja Alizad W/o Vaibhav Kumar alias Chetan Sancheti	ISMAIL GETIN

JUDGE, FAMILY COURT
Sri.Mohammed Khan M. Pathan
JUDGE, FAMILY COURT
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
ISSUE SALARY ATTACHMENT WARRANT				
1	Crl.Misc. 385/2019 (NOTICE)		Danamma W/o Siddalingayya Mathapati Vs Siddalingayya Mathapathi S/o Gurayya Mathapathi	R.BASAVARAJ
ISSUE NBW				
2	Crl.Misc. 244/2019 (ISSUES)		Smt. Rajeshwari W/o Adivesh Vs Sri. Adivesh S/o Mallappa	K.S. Ravikumar
3	Crl.Misc. 237/2018 (JUDGEMENT)		Smt. Bibe Aysha Begum W/o Nasir Ahemd Afsar Vs Nasir Ahemd Afsar S/o Mohammed Zafar Khan	ARAVIND PATIL
4	Crl.Misc. 200/2019 (Compromise)		Smt. Tejeshwini W/o Vishal G. Deogirikar Vs Sri. Vishal G. Deogirikar S/o Gajanan D. Deogirikar	ABDUL SAMAD
5	Crl.Misc. 249/2019 (payment)		Smt. Manjula W/o Bhuvanesh Vs Bhuvanesh S/o Shankrappa Badiger	J.CHANDRASHEKHAR.PATIL
6	Crl.Misc. 262/2019 (Balance of payment)		Smt. Rangamma W/o Mallikarnjuna Vs Mallikarjun S/o Savarappa	RAJA PANDU RANGH NAIK
7	Crl.Misc. 304/2019 (Cross of PW)		Smt. Shajiya Batul W/o Mohammed Sadiq Vs Mohammed Sadiq S/o Allalbaksh	G. Amaregouda
8	Crl.Misc. 390/2019 (Petitioner Evidence)		Smt. Ghousiya Kouser W/o G. Ghouse Peer Vs G.Ghouse Peer S/o Mujahid	B.V.PATIL
9	Crl.Misc. 10/2020 (payment)		Smt.Mallamma W/o Suryaprakash Vs Suryaprakash S/o G.Siddanagouda	Mallana Gouda
10	Crl.Misc. 55/2020 (Notice to respondent)		Latha@Hemalatha W/o Uday Kumar@Uday Bhaskar Vs Uday Kumar@Uday Bhaskar S/o L.Sanna Timmappa Nayak	J.CHANDRASHEKHAR.PATIL
11	Crl.Misc. 62/2020 (Notice to respondent)		Smt. Sulochana W/o Umesh Vs Umesha S/o Muddappa	Shivamma

JUDGE, FAMILY COURT
Sri.Mohammed Khan M. Pathan
JUDGE, FAMILY COURT
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 71/2020 (Notice to respondent) IA/1/2020 IA/2/2020		Smt. Varsha Kankurte W/o Shrikanth Kankurte Vs Shrikantha Kankurte S/o Ashok L Kankurte	C.N.MALIPATIL
13	Crl.Misc. 73/2020 (Notice to respondent) IA/1/2020		Narasamma W/o Venkataramulu Vs Venkatramulu W/o Potgal Bheemayya	EARAMMA
14	Crl.Misc. 87/2020 (Apperance of respodent) IA/1/2020 IA/2/2020		Smt. Yesamma @ Yashoda @ Shanti W/o Sathish Kumar (D/o Late. Rajappa) Vs Satish Kumar S/o Satyam K G	KRISHNA BHAT
15	Crl.Misc. 134/2020 (Notice to respondent) IA/1/2020 IA/2/2020		Kavita W/o Lingappa Vs Lingappa S/o Honappa	NOOR MOHAMMED

Cases listed below are adjourned due to Covid 19

16	Crl.Misc. 73/2017 (ISSUES)	27-01-2021	Smt. Poornima W/o Vishawanath Vs Vishwanath S/o Sidramappa	RAMAPPA SHAKHAWADI
17	Crl.Misc. 330/2018 (Compromise)	27-01-2021	Sameena Begum W/o Ahmed Pasha Vs Ahmed Pasha S/o Imamsab	H.JAGADEESHA
18	Crl.Misc. 28/2020 (Notice to respondent)	27-01-2021	Smt.Indra@Vindu W/o Varun Kumar Vs Varun Kumar S/o L.Hanumanthappa	N.BHANURAJ
19	Crl.Misc. 142/2020 (Compromise) IA/1/2020 IA/2/2020	27-01-2021	Smt. Supriya Malimath W/o Vijayaraj Bijapure, Vs Vijayaraj Bijapure S/o Anilkumar Bijapure	SHANTANGOUDA

**PRL SENIOR CIVIL JUDGE AND CJM
Sudesh Rajaram Paradeshi(Incharge)
PRL SENIOR CIVIL JUDGE AND CJM
Cause List Date: 15-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-01:00 PM</u>				
1	O.S. 169/2017 (EVIDENCE)		Smt.Noorjahan Begum W/o Late.Abdul Gafoor Vs Smt. Liyaqath Begum alias Nannibi w/o Khaja Moinuddin	BASAVARAJ SAKRI
2	O.S. 17/2019 (Steps)		Parvathi D/o Late. Ramappa Vs Mr. Basavaraj S/o Late. Ramappa	RAMAPPA SHAKHAWADI
Cases listed below are adjourned due to Covid 19				
3	O.S. 92/2019 (SUMMONS)	05-01-2021	Smt. Sridevi W/o Basavraj Vs Smt. Gangamma W/o Mallikarjun	B. Ganapathi
4	O.S. 43/2015 (Objections)	05-01-2021	Sharadamma @ Urukundamma Wo B. Basavaraj Vs G.N. Anjan Reddy So Rami Reddy	MOHAMMED KALEEM
5	O.S. 33/2019 (EVIDENCE) IA/1/2019	06-01-2021	B. Tayamma W/o Late. B. Tayanna Vs B.Suresh S/o Late. Tayanna	MALLINATH S HIREMATH
6	EX 68/2013 (Steps)	12-01-2021	State Bank of Hyderabad Vs Dhananjaya So Ramakrishna others.	T.KESHAVACHARYA
7	EX 43/2018 (Steps)	12-01-2021	Sannayya S/o Dodda Bheemayya dead by LR Sarojamma D/o Sannayya Vs Nagappa S/o Dodda Thippayya dead by LRs	R.BHIMANNA

PRL SENIOR CIVIL JUDGE AND CJM
Sudesh Rajaram Paradeshi(Incharge)
PRL SENIOR CIVIL JUDGE AND CJM
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 1928/2020 (APPEARANCE OF ACCUSED)		shaktinagar PS Vs Ganesh s/o Ramakrishna	app
2	C.C. 1929/2020 (APPEARANCE OF ACCUSED)		shaktinagar PS Vs Shaik abdulla s/o Shaik Janibasha	app
3	C.C. 1930/2020 (APPEARANCE OF ACCUSED)		shaktinagar PS Vs Hanumanti w/o chandru	app
4	C.C. 2473/2020 (APPEARANCE OF ACCUSED)		Market Yard P.S Vs Ramu s/o Jambayya	Sr. APP
5	C.C. 2478/2020 (APPEARANCE OF ACCUSED)		Market Yard PS Vs Govardhan s/o Munireddy	app
6	C.C. 2479/2020 (APPEARANCE OF ACCUSED)		Shakti Nagar PS Vs Rajabakha s/o Shekshavali	app
Cases listed below are adjourned due to Covid 19				
7	C.C. 309/2014 (SUMMONS)	12-01-2021	Shaktinagar P.S. Vs Suresh So Bassappa	
8	C.C. 2370/2019 (APPEARANCE OF ACCUSED)	13-01-2021	State by Drug Inspector (Split up Chargesheet) Vs Sri.Raghuveer Chand Garg S/o J.N.Garg (split up)	
9	C.C. 165/2016 (FRAMING OF CHARGE OR PLEA)	16-01-2021	Prl. Judge Family Court Raichur. Vs Avinash Singh Thakur	
10	C.C. 387/2017 (FRAMING OF CHARGE OR PLEA)	16-01-2021	State by Yergera P.S Vs Ayyalappa and others	
11	C.C. 238/2015 (EVIDENCE)	18-01-2021	Shakti nagar P.S. Vs Ramesh @ Ramu So Nagendrappa	
12	C.C. 580/2017 (Steps)	18-01-2021	M/s Raichur Roller Flour Mill Vs M/s Abhiruchi Foods.	BASAVARAJ SAKRI
13	C.C. 582/2017 (Steps)	18-01-2021	K.Srinivasulu alias K.Srinivas S/o Ramakrishna Vs Machendra S/o Balashetty	ARAVIND PATIL

PRL SENIOR CIVIL JUDGE AND CJM
Sudesh Rajaram Paradeshi(Incharge)
PRL SENIOR CIVIL JUDGE AND CJM
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	C.C. 436/2018 (Steps)	18-01-2021	Siddlingappa S/o Venkatraya Vs Balawantraya S/o Basagouda	MALLINATH S HIREMATH
15	CrI.Misc. 630/2019 (Steps)	18-01-2021	M/s Mahindra Rural Housing Finance Ltd Vs Sri Channabasappa S/o Gadeppa	Ravikumar V H
16	CrI.Misc. 631/2019 (Steps)	18-01-2021	M/s. Mahindra Rural Housing Finance Ltd, Rcr by its Authourized officer Bhalachandra Chakure Vs Sri. Gangappa S/o Bhimappa Uddal	ABDUL PATEL
17	C.C. 44/2016 (HBC- Hearing before charge)	18-01-2021	State By Shakti Nagar P.S. Vs Ramesh @ Rames @ Ramu So Nagendrappa	

PRL SENIOR CIVIL JUDGE AND CJM
Sudesh Rajaram Paradeshi
Addl SENIOR CIVIL JUDGE AND JMFC-I
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-01:00 PM</u>				
SS TO DEFT. BY RPAD				
1	M.V.C. 243/2019 (SUMMONS)		Amaramma D/o Venkappa Vs Yamnur S/o Timmanna Pujari	SARVOTHAMA REDDY
SS TO DEFT. BY -SERVICE				
2	O.S. 139/2020 (SUMMONS)		Smt.Narasamma w/o D.Kandappa (D/o Jambanna) Vs Smt.Govindamma w/o Devendrappa (D/o Jamanna)	SHARDA P
3	O.S. 145/2020 (SUMMONS) IA/1/2020		Smt.Indira w/o Late Rajappa Vs Kondadoddi Badeppa @ Sanna Badeppa s/o Late Kondadoddi Narasanna	G.N.RAGHUNATH REDDY
4	Misc 2/2020 (NOTICE)		Hanumanthappa S/o Late Nagamma Dead by Lrs Mareppa Vs Dodda Babu S/o Late Mareppa	NOOR MOHAMMED
5	Misc 20/2017 (HEARING)		Guldas Sanna Timmareddy S/o Guldas Timmayya Vs Guldas Timareddy Since Dead by Lrs his Anantamma	PRADEEP KUMAR SANABAL
6	Misc 7/2019 (HEARING)		B.C. Amolakchand Bohra S/o Late. Chunilal Bohra Vs ANDHRA BANK	M.K. Daftari
7	O.S. 57/2013 (EVIDENCE)		Manjula Nagamma Vs V. Nage Reddy	M.MARIBASANGOUDA
8	O.S. 209/2015 (EVIDENCE)		Mohammed Rajjab Ali alias Irshad Vs Mohammed Mehamood So Late Mohammed Isamail sab	Venu Gopal
9	O.S. 76/2016 (EVIDENCE)		Sangameshwar Swamy So Parameshwar Swamy Vs Sidramayya Swamy So Channayya Swamy	SHANKAR PATIL
10	ECA 45/2018 (FOR CLARIFICATION)		Mahendra Singh S/o Dhasharat Singh Vs The Divisional Controller N.E.K.R.T.C Raichu	Pampapathi Linganna R
11	O.S. 65/2020 (Objections) IA/1/2020		M/s G.Rameshlal and Bros Vs M/s K.G.N.Industries	M.K.Daftari

PRL SENIOR CIVIL JUDGE AND CJM
Sudesh Rajaram Paradeshi
Addl SENIOR CIVIL JUDGE AND JMFC-I
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 63/2019 (EVIDENCE)		Narasamma W/o Sharanappa and D/o Late Hanumanthappa Vs Jamalamma W/o Veera Nagappa and D/o Late. Hanumanthappa	Narayan Nayak
13	M.V.C. 332/2019 (EVIDENCE)		G. Mahalaxmi W/o Late Suresh Vs Veeresh S/o Urukundappa	VEERANAGOUDA
FURTHER ARGUMENTS				
14	ECA 52/2018 (ARGUMENTS)		Kariyamma W/o Late Amaresha Vs Mallappa S/o Lingappa	IMTIYAJ HUSSAIN
15	M.A. 17/2020 (JUDGMENTS) IA/1/2020		R.Vijaykumar s/o R.Hanumanthappa Vs Navodaya Education Trust Raichur (R)	VENUGOPAL
16	O.S. 39/2008 (Steps)		Lakshmi pathi so Narasing Rao Vs Bheemanna so FAkeerappa	
17	O.S. 127/2020 (Steps)		Karnataka Gramina Bank Br. Yamaras Camp Raichur Vs Hanumanthappa S/o Lingappa	MURALI PYATI
Cases listed below are adjourned due to Covid 19				
18	O.S. 178/2016 (EVIDENCE)	07-01-2021	Smt. Sugamma Vs Smt. Shivamma	SHANKAR PATIL
19	O.S. 181/2016 (EVIDENCE)	07-01-2021	H.J. Urban Morries Vs Smt.Sakeena Begum	Syed Tariq Hsan Razvi
20	O.S. 118/2017 (EVIDENCE)	07-01-2021	Parvathi D/o Venkatrayagouda Vs Basangouda S/o Venkatrayagouda	B.V.PATIL
21	O.S. 86/2018 (EVIDENCE) IA/1/2018	07-01-2021	Veeranna S/o Sanna Urukundappa Vs U.G.S.Venkatenshwar S/o Sanna Urukundeppa	Ravi.S.Betigeri
22	O.S. 59/2019 (EVIDENCE)	07-01-2021	Smt. Shireen Pathan W/o Mohammed Aleemuddin Vs Deputy Commissioner, D.C. Officer, Sathkacheri, Raichur	C.KESAVA RAO
23	Misc 21/2019 (EVIDENCE) IA/1/2019 IA/2/2019	07-01-2021	Padmavathi E. D/o Eshwarappa Vs Rukkamma W/o Late Beesanna Nayak	S.R.Patil
24	O.S. 48/2020 (W.S)	11-01-2021	Hanumantha S/o Late Bheemanna Vs Dodda Hanumantha S/o Late Bheemanna	BASANGOUDA KOPPAR

PRL SENIOR CIVIL JUDGE AND CJM
Sudesh Rajaram Paradeshi
Addl SENIOR CIVIL JUDGE AND JMFC-I
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	FDP 5/2011 (Steps)	15-01-2021	RAJENCRAKUMAR PATIL Vs SRI. VIJAY KUMAR	BASAVARAJ SAKRI
26	O.S. 96/2013 (Steps) IA/1/2013	15-01-2021	Sri. M.Salahuddin So Late M. Basheeruddin Vs Smt. Dilnaaz Alias Zahida Wo Late Shaik Mohinuddin Alias S.M.Nayyem and others	ABDUL SAMAD
27	O.S. 155/2013 (Steps)	15-01-2021	Dr. Mohammed Khaja Khutbuddin Saleem So Haji Mohammed Khader wali Vs Haji Mohammed Khader Wali So Late Shaik Imam sab	C.A.RUBB
28	O.S. 267/2014 (Steps)	15-01-2021	Dodda Ramayya @ Ramanna So Nagappa Vs Nagappa So Yallappa	SHASHIDHARGOUDA.KELLUR
29	O.S. 197/2015 (Steps)	15-01-2021	Narasappa So Ramayya and Original Father Hanumantha Vs Yellappa So Hanumantha	C.PANDU
30	EX 15/2018 (Steps)	15-01-2021	Iranna Rukumpur S/o Golappa Rukumpur Vs Yaseen Ahmed alias Baba S/o Ahmeduddin	H.JAGADEESHA
31	EX 26/2018 (Steps)	15-01-2021	Smt.Paguntamma Dead by LR Lakshmidevi W/o Thimmayya Vs The Spl.Land Acquisition Officer	M.Narayana
32	M.V.C. 4/2019 (Steps)	15-01-2021	Veeresh C S/o Tippoji Vs Bhirappa S/o Honnappa	NAGRAJ NAIK

PRL SENIOR CIVIL JUDGE AND CJM
Sudesh Rajaram Paradeshi
Addl SENIOR CIVIL JUDGE AND JMFC-I
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-01:00 PM				
1	C.C. 380/2015 (APPEARANCE OF ACCUSED)		State by Yeregera P.S. Vs Syed Khaja Hussain @ Naiyaum	
2	C.C. 2222/2020 (APPEARANCE OF ACCUSED)		Yergera PS Vs Alam s/o Mohammed Hussain	app
3	C.C. 2224/2020 (APPEARANCE OF ACCUSED)		Yergera PS Vs Tayappa s/o Ramayya	App
SUMMONS TO ACCUSED				
4	C.C. 2239/2020 (APPEARANCE OF ACCUSED)		Idapanur PS Vs Bheemesha S/o Dodda Narasappa	APP
5	C.C. 2240/2020 (APPEARANCE OF ACCUSED)		Idapanur PS Vs Mahananda S/o Laxmanna	APP
6	C.C. 58/2017 (EVIDENCE)		State by Yergera P.S. Vs Shivu	
7	C.C. 130/2017 (EVIDENCE)		Yergera P.S. Vs Jaiputra	
8	C.C. 497/2018 (EVIDENCE)		State by Yeregera P.S. Vs Basappa S/o Shankargoud Madival	
9	C.C. 2408/2018 (EVIDENCE)		State by Idapanoor P.S. Vs Tammayya s/o Buddanna	APP
10	C.C. 2018/2020 (ACCUSED STATEMENT u/s 313 CrPC)		Idapanur PS Vs Bheemanna s/o Narasappa	APP
11	C.C. 1985/2018 (JUDGEMENT)		State by Yeregera P.S. Vs Ramappa s/o Narasappa	
12	C.C. 2017/2020 (JUDGEMENT)		Idapanur PS Vs Narasinha s/o Narasappa	APP

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	O.S. 56/2012 (NOTICE)		Poonamchand Vs pavankumar Jain	D.PRALHADA RAO
2	O.S. 172/2018 (NOTICE)		Kista Reddy S/o Linga Reddy Vs Timma Reddy alias Ranga Reddy S/o Govinda Reddy	Shashidharagouda Kellur
3	M.V.C. 357/2019 (HEARING)		Mallappa S/o Shivappa Vs C. Jammanna @ Jambanna S/o C.Dastagiri	K.KRISHNA RAO
CONCILIATION				
4	O.S. 195/2013 (A.D.R.)		R. Shymasunder So R.Venkaat Shetty Vs Jayanth Kumar Kadam So Lakshman Rao	C.KESAVA RAO AND ANIL KUMAR
5	S.C. 11/2020 (A.D.R.)		Karnataka Gramin Bank Br Yergera Road, Raichur. Vs Sri.Shankar Gouda s/o Nadana Gouda	MURALI PYATI
6	M.V.C. 305/2020 (A.D.R.)		Smt. Mahadevi W/o Sabanna Vs Siddanna S/ o Hanumayya	SARVOTHAMA REDDY
7	M.V.C. 306/2020 (A.D.R.)		Ningappa S/o Sabanna Vs Siddanna S/o Hanumayya	SARVOTHAMA REDDY
8	M.V.C. 318/2020 (A.D.R.)		Ningappa @ Lingappa S/o Rangappa Vs Siddaramayya S/o Erayya	CHANNAPPA G
9	O.S. 48/2011 (ISSUES)		PUTTARAJU Vs NABISAB	
10	O.S. 185/2019 (ISSUES) IA/1/2019		Eshwaramma W/o Late Budenagouda Vs Budenna @ Budeppa S/o Virupanna	C.PANDU
11	O.S. 72/2019 (JUDGMENTS) IA/1/2019 IA/2/2019		Nagamma W/o Nandesh Kumar Vs Mallayya S/o Late Nagappa	C.KESAVA RAO
12	O.S. 122/2020 (JUDGMENTS)		H.Suresh s/o Amarappa Vs E.BAsavaraj s/o Earanna	PRASANNA SHARMA
13	EX 60/2020 (ORDERS)		Rehamatbee w/o Late Mohammed Ismail @ M.D.Ismail Vs Propriator /HRD chekmate service private Ltd,	Vishwanath Pattansetty

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	EX 62/2020 (ORDERS)		S.Moosa s/o Basha Sab Vs The Branch Manager	M.Mohamed
15	EX 63/2020 (ORDERS)		Jayarama s/o Ramakrishna Vs The Branch Manager	M.Mohammed
16	EX 66/2020 (ORDERS)		Jahangir Miyan dead Vs Branch Manager New India Assurance Co. Ltd	M.A.Hameed
17	EX 68/2020 (ORDERS)		Mahboob pasha s/o Abdul khadar Vs Branch Manager New India Assurance Co.Ltd	M.A.Hameed
18	O.S. 147/2015 (Objections)		Sri. Sharanabasappa kamareddy So Late K. Basanna Vs Smt. Shasikala Wo Late Rajashekarappa	SHASHIDHARGOUDA.KELLUR
19	O.S. 97/2018 (Objections) IA/1/2018		Mamtha W/o Mallappa Vs Gangamma W/o Late. Ramanagouda	Shashidharagouda Kellur
20	O.S. 3/2020 (Objections) IA/1/2020		Mamma W/o Mudukappa Vs K.Chandrashekar Nayak S/o Krishtappa Nayak	NOOR MOHAMMED
11:00-01:00 PM				
21	O.S. 24/2011 (HEARING)		GOPAL REDDY Vs THE STATE OF KARNATAKA THROUGH DEPUTY COMMISIONER RAICHUR DISTRICT	
22	O.S. 169/2018 (HEARING) IA/1/2018		Smt. Rashmi D/o Late. Pyatappa Vs smt. Vishalakshi w/o Late Pyatappa	SHARDA P
23	O.S. 68/2010 (EVIDENCE)		RAJA-E-MUSTAFA EDN.T RU ST Vs DARULULOOM RAZA-- -MUSTAFA	M.M.B.G.
24	O.S. 67/2010 (EVIDENCE)		Vijaysingh Vs The Commisiioner C.M.C.Raichur	
25	O.S. 9/2011 (EVIDENCE)		CHENNAPPA GOUDA Vs DAULATRAYA	M.MARIBASANGOUDA

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 212/2013 (EVIDENCE)		Dr. Veeralingayya So Gajadandayya Swamy Vs the Chief Secretary	N.CHANDRASHEKHARAYYA
27	O.S. 171/2015 (EVIDENCE)		A Veerareddy So A Bheemareddy Vs Smt. Tahera Banu Wo Abdul Kareem	SHASHIDHARGOUDA.KELLUR
28	O.S. 97/2016 (EVIDENCE)		Pragathi Krishna Gramina Bank Vs Mr. Irshad Hussain S/o. Ali Hussain	
29	O.S. 98/2016 (EVIDENCE)		Babu Rao Vs Smt. Kiran R Sampat	C.KESAVA RAO
30	O.S. 93/2018 (EVIDENCE) IA/1/2018		Bheemayya S/o Late. Hanuma Gadawal Vs Narasappa S/o Late.Hanumantha Kadagamadoddi	Shashidharagouda Kellur
31	ECA 15/2019 (EVIDENCE)		Arpita W/o Late Ajay Gawade Vs DRS INFRATEACH Pvt Ltd.,	Syed Nawaz Pasha
32	M.V.C. 249/2019 (EVIDENCE)		Sabanna S/o Narasappa Vs Beerappa S/o Mallappa Pujari	PRABHUDEV PATIL K.
33	M.V.C. 300/2019 (EVIDENCE)		Earesh @ Veeresh S/o Amarappa Vs Sanjay Kumar S/o Devilal	SHARANAPPA SAJJAN
34	O.S. 186/2019 (EVIDENCE) IA/1/2019		Shameem Begum W/o Late Akbar Ali Vs Wajeeda Begum W/o Dava Sab	C.KESAVA RAO
35	O.S. 10/2020 (EVIDENCE) IA/1/2020		B.R. Raghavendragouda S/o Bhimanagouda Vs Balraj S/o Sanna Gururaj	C.PANDU
36	O.S. 101/2020 (EVIDENCE) IA/1/2020		Smt.Sunita w/o Late Tulja Ram Vs Smt.Bhagyalaxmi w/o Bajirao Police Patil (D/o Late Tulja Ram)	SHARDA P
37	O.S. 137/2020 (EVIDENCE) IA/1/2020		Adeppa s/o Late Nagappa Vs Rangappa s/o Late Nagappa	M MALLANGOUDA VENKANANGOUDA
38	O.S. 202/2013 (ARGUMENTS)		Smt. Mallamma Vs Smt. Rajeshwari wo Late Rachana gouda Biradar	M.MARIBASANGOUDA

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 31/2020 (W.S) IA/1/2020		Smt.Padmavathi W/o Durgappa Vs Smt.Sarojamma W/o Late.M.E.Anjanayya	RAJA PANDU RANGH NAIK
Cases listed below are adjourned due to Covid 19				
40	O.S. 67/2016 (SUMMONS)	16-12-2020	Krishnamurthy So Late Laxminarayan Vs Rajeshwari Do Muthuswamy	G N Raghunathreddy
41	O.S. 192/2016 (SUMMONS)	16-12-2020	Rosy Francis Vs Francis joy	K.RAMANNA.NAYAK
42	O.S. 198/2016 (SUMMONS)	16-12-2020	Smt. Anjanamma Vs Smt. Tayamma	VINOD SAGAR R.S.
43	O.S. 17/2017 (SUMMONS)	16-12-2020	Smt. Balamma Vs Kumari Amruta Varshini	H.NARASAPPA
44	O.S. 135/2018 (SUMMONS)	16-12-2020	Sri.Basanagouda S/o Guru Bassappa Gouda Vs Shankrayya S/o late Sharanayya	PRASANNA SHARMA
45	O.S. 168/2018 (SUMMONS) IA/1/2018	16-12-2020	Sridhar S/o Late. Mallayya Musti Vs Suryaprakash S/o Late. Gangamma Musti	BASANGOUDA KOPPAR
46	O.S. 47/2019 (SUMMONS) IA/1/2019	16-12-2020	Y.S. Hidhayat Hussain S/o Late.Y.S.Abdul Khader Vs Y.S. Shakshawali S/o Late. Y.S.Abdul Khader	C.PANDU
47	O.S. 178/2019 (SUMMONS)	16-12-2020	Sanna Narsappa S/o Yenkanna pujar Vs Mahadevamma W/o Late Dodda Narasappa	NOOR MOHAMMED
48	O.S. 69/2020 (SUMMONS)	16-12-2020	Indian Overseas Bank constituted under the its Central office Vs Bheemanna s/o Krishnappa	MUNNA KUMAR
49	O.S. 158/2020 (SUMMONS) IA/1/2020	16-12-2020	Smt.Sarojini D/o Thimmayya @ Bhaskar Vs John Wesley s/o Thimayya @ Bhaskar	MISS LALITHA
50	O.S. 117/2012 (NOTICE) IA/1/2012	16-12-2020	Kumari C. Neha and another Vs C. Panduranga Shetty and others	SHASHIDHARGOUDA.KELLUR
51	S.C. 6/2014 (NOTICE)	16-12-2020	Smt. P. Umabai Vs The Managing Director	C.RAGHAVENDRA.

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	O.S. 115/2016 (NOTICE)	16-12-2020	Pratap Reddy Vs Smt. Susheelamma	AVANEESH R.TARANATH
53	O.S. 2/2017 (NOTICE)	16-12-2020	The Chief Executive Officer SUCO Sauharda Sahakar Bank Ltd. Vs Pampanna Arolli	S.K.PUROHIT
54	O.S. 15/2017 (NOTICE)	16-12-2020	Sri M. Tulasi Varma Vs M. Balakrishna Varma	C.RAGHAVENDRA.
55	O.S. 34/2017 (NOTICE)	16-12-2020	Smt. Qaiser Begum Vs Sri.H.Abdul Khadar	S.T.H.RAZVI
56	O.S. 78/2018 (NOTICE) IA/1/2018	16-12-2020	Dulayya S/o Narasappa Vs Smt. Laxmi W/o Late.Narasimhalu	LALITHA
57	ECA 38/2018 (NOTICE)	16-12-2020	Smt. Parvathamamma W/o Devindrappa Vs Basavarajappa S/o Jambanna	R.BASAVARAJ
58	EX 49/2018 (NOTICE)	16-12-2020	Suresh S/o Jawarilal Vs The Land Acquisition Officer,	HANUMANTHAPPA.R.
59	EX 84/2018 (NOTICE)	16-12-2020	Ms.Kapil Chits(K) Pvt.Ltd., Vs U.Doddamallesh s/o Sanna Ayalappa	AVANEESH R.TARANATH
60	ECA 12/2019 (NOTICE)	16-12-2020	Ramanna @ Ramaiah S/o Ayyappa Alebandi Vs V. Rajaswkaran S/o Valusamy	K.KRISHNA RAO
61	O.S. 94/2019 (NOTICE) IA/1/2019	16-12-2020	Sabamma W/o Venkappa Vs Saibanna S/o Hussaini	N.WAHEED PATEL
62	M.V.C. 304/2019 (NOTICE)	16-12-2020	Timmakka W/o Late Ramappa Nayak Vs M.D. Enoos S/o Abdul Rahman	RAGHURAJ KOLKAR
63	M.V.C. 337/2019 (NOTICE)	16-12-2020	Jayashankar S/o Jukti Mandal Vs Kumar Singh S/o Venkat Singh	K.KRISHNA RAO
64	M.V.C. 339/2019 (NOTICE)	16-12-2020	Veeresh S/o Raghappa Vs Manju C Tegginamani S/o Channabasappa	K.KRISHNA RAO
65	O.S. 147/2019 (NOTICE) IA/1/2019	16-12-2020	Hiralal Bansilal Nijamkar S/o Late Bansilal Nijamkar Vs Smt. Heera Bai Bansilal Nijamkar W/o Late.Bansilal Nijamkar	MAHAVEER KUMAR

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
66	O.S. 157/2019 (NOTICE) IA/1/2019	16-12-2020	Jindawali S/o Mallayya and Nilamma Vs Adinarayana @ Narayanappa S/o Bheemanna	Govardhan Yadav
67	FDP 17/2020 (NOTICE)	16-12-2020	Smt.Shobha w/o Ksheeralinga Vs Venkatesh s/o Babanna	Shashidharagouda Kellur
68	M.V.C. 307/2020 (NOTICE)	16-12-2020	Chandrashekar S/o Jambappa Vs Govinda Nayak S/o Ramanna	GOWREESH
69	O.S. 48/2015 (EVIDENCE)	16-12-2020	Smt. Tayavva Wo Dodda Hanumantha and Do Late Jambanna So Jamabanna Vs Yellappa So Rangapa	NOOR MOHAMMED
70	FDP 21/2017 (EVIDENCE)	16-12-2020	Smt.Gayatri Patil W/o Sharana Bhoopal Vs Channabasappa S/o Adanagouda dead by Lrs. Smt.Kamamma W/o Channabasappa	G.N.RAGHUNATH REDDY
71	O.S. 51/2018 (EVIDENCE) IA/1/2018	16-12-2020	Smt. Tayamma W/o Late.Balaramappa Vs E.Y.Adappa S/o Late.Solbandi	H.JAGADEESHA
72	O.S. 57/2018 (EVIDENCE)	16-12-2020	Smt.Paddamma W/o Late.Narasappa Nayak Vs M.Murali Mohan S/o B.Mahesh Gowda	Shashidharagouda Kellur
73	O.S. 119/2018 (EVIDENCE) IA/1/2018	16-12-2020	Basanagouda S/o Umapathigouda Vs Mallikarjunagouda S/o Late. Basanagouda	H.JAGADEESHA
74	FDP 12/2019 (EVIDENCE)	16-12-2020	Soogamma W/o Sugappa D/o Basanna Vs Mahadevamma W/o Basanna	M.Narayana
75	M.V.C. 84/2020 (EVIDENCE)	16-12-2020	Ramalingappa S/o Ramanna Madar Vs Gundappa S/o Basanna	CHANNAPPA G
76	EX 47/2010 (Objections)	16-12-2020	GULAM MOHAMMED Vs MOHAMMED SHALAM	INDUDHAR M.PATIL
77	O.S. 90/2016 (Steps)	17-12-2020	Nagesh Nayak So Chidanand Vs Siddalingamma Wo Late Mallappa	B.NAGAPPA
78	O.S. 41/2018 (Steps)	17-12-2020	Nagareddy S/o Shivadappa Vs Gurayya S/o Late.Sharanayya	PRASANNA SHARMA

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
79	O.S. 83/2018 (Steps)	17-12-2020	Kumari Arathi Gaddale D/o Ramesh Gaddale Vs G.Rajeshwar Rao s/o G.Venkoba Rao	G.AMAREGOUDA
80	O.S. 111/2018 (Steps) IA/3/2018 IA/1/2018 IA/2/2018	17-12-2020	Yerrappa S/o Sanna Narasappa Vs G.Ramarao S/o Late.Gunderao	C.A.RUBB
81	EX 111/2019 (Steps)	17-12-2020	Parasappa S/o Yarrayya Vs Nagaraj S/o Rangappa	H.DODDAPPA
82	EX 9/2020 (Steps)	17-12-2020	Virupakshi S/o Basanna Vs National Insurance Company, Ltd.Rcr	B.N.NAYAK
83	EX 13/2020 (Steps)	17-12-2020	Rajuddin S/o HussainSab Vs Shaik Hasan S/o Mehboob Ali	S.T.H.RAZVI
84	EX 32/2020 (Steps)	17-12-2020	Siddappa S/o Lachamappa Vs The Land Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
85	EX 33/2020 (Steps)	17-12-2020	Sampathkumar S/o Siddappa Vs The Land Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
86	EX 34/2020 (Steps)	17-12-2020	Kumar S/o Dodda Hanumantha Vs The Land Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
87	EX 35/2020 (Steps)	17-12-2020	Kasetty Earappa S/o Siddappa Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
88	EX 36/2020 (Steps)	17-12-2020	Mallappa S/o Ashappa Dead by L.R., Smt.Shivamma W/o Late Mullappa Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
89	EX 37/2020 (Steps)	17-12-2020	Sanna Hanumantha S/o Jambanna Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
90	EX 38/2020 (Steps)	17-12-2020	Anjanappa S/o Nagappa Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
91	EX 39/2020 (Steps)	17-12-2020	Hanumantha S/o Nagappa Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
92	EX 40/2020 (Steps)	17-12-2020	Sanna Hanumantha S/o Nagappa Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
93	EX 41/2020 (Steps)	17-12-2020	Venkatappa S/o Lingappa Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
94	EX 42/2020 (Steps)	17-12-2020	Ramappa S/o Nagappa Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
95	EX 43/2020 (Steps)	17-12-2020	Anusuyamma W/o Basanna Vs TheLand Acquisition Officer/Assistant Commissioner, Raichur	M.Narayana
96	EX 48/2020 (Steps)	17-12-2020	Narasimhalu S/o Dodda Narasappa Vs The Spl.Land Acquisition Officer, (Assistant Commissioner), Raichur	G. VENKATESH
97	FDP 14/2020 (Steps) IA/1/2020	17-12-2020	Kamala Jain d/o Naurathanmal Vs Naurathanmal s/o Bastimal Dead by his LRs	P.S. Veerayya
98	M.V.C. 312/2020 (Steps)	17-12-2020	Hussain Basha S/o Mahiboobasab Badiger Vs Kuppanna S/o Mariyappa	SARVOTHAMA REDDY
99	EX 93/2020 (Steps)	17-12-2020	K.Nagappa s/o K.Veerabhadrappa Vs The Divisional Manager Oriental Insurance Co. Ltd Raichur	D.Ramakrishna
100	EX 95/2020 (Steps)	17-12-2020	H.Honnur swamy s/o H.Gundappa Vs The Divisional Manager Oriental Insurance Co.Ltd, Raichur.	D.Ramakrishna

PRL SENIOR CIVIL JUDGE AND CJM
Smt.Hema Pastapur
II ADDL SENIOR CIVIL JUDGE AND JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
101	EX 96/2020 (Steps)	17-12-2020	Veerapakshi @ Pakashi s/o Late Pakeerappa Vs The Divisional Manager Oriental Insurance Co.Ltd, Raichur.	D.Ramakrishna
102	EX 97/2020 (Steps)	17-12-2020	K.Mahantesh s/o Siddesh Vs The Divisional Manager Oriental Insurance Co.Ltd, Raichur.	D.RAmakrishna
103	O.S. 18/2018 (W.S)	17-12-2020	C.Munichandra S/o C.C.Venkatesh Vs Sugappa S/o Narasappa	B.V.PATIL
104	O.S. 110/2020 (W.S)	17-12-2020	Smt.T.Sreedevamma w/o Late T.Ramachandra Reddy Vs P.Krishna Murthi s/o K.N.Manohar	Shashidharagouda Kellur
105	O.S. 125/2020 (W.S) IA/1/2020	17-12-2020	Shashikant Rao S/o J.Eshawar Rao Vs Deputy Commissioner, Raichur.	C.S.RASTAPUR
106	EX 86/2019 (AWAIT FURTHER ORDERS)	17-12-2020	Punya S/o Dharmanna Lamani Vs Basheer Ahmed S/o Md. Abdulsab	VEERESH SAJJAN
107	O.S. 159/2017 (CARRY OUT AMENDMENT)	17-12-2020	Smt.Laxmi W/o Thimmappa Vs Smt. Gangamma W/o Late. Hanumanthappa	MOHD.OSMAN ALI

PRL SENIOR CIVIL JUDGE AND CJM
Eshwara
III Addl. Senior Civil Judge and JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	EX 79/2019 (NOTICE)		Rangappa S/o Rayappa Dead by his LRs Yellamma W/o Late Rangappa Vs B.S Hajji S/o Shivappa	MOHAMMED KALEEM
2	FDP 9/2020 (HEARING) IA/1/2020		Rajappa S/o Narasareddy Vs Gopal Reddy S/o Narasareddy	H.JAGADEESHA
3	O.S. 103/2019 (EVIDENCE)		G. Gajendra Reddy S/o Late Yarranna Vs G. Bhagavantha Reddy S/o Late Yarranna	HARICHANDRA B
4	O.S. 115/2019 (EVIDENCE)		Vidyavathi W/o Raghavendra Vs Raghvendra S/o Late Prabhaiah	S.K. Joshi
5	R.A. 33/2019 (JUDGEMENT)		Narasappa S/o Dodda Narasappa Vs Shakarappa S/o Sangamappa	H.JAGADEESHA
6	O.S. 82/2016 (W.S)		Thippamma Wo Kolimi Earanna Do Late Dodda Thimmayya Vs J.Hanumanthu So Late J. Bolabandi	C.KESAVA RAO AND ANIL KUMAR
7	O.S. 115/2020 (W.S)		Union Bank of India, Branch Basaweshwar Circle Raichur. Vs Smt.Amaramma w/o Yenkappa	INDUDHAR.M.PATIL
8	O.S. 116/2020 (W.S)		Union Bank of India, Branch Basaweshwar circle, Raichur. Vs Smt.Amaramma w/o Yenkappa	INDUDHAR.M.PATIL
9	O.S. 93/2016 (Objections)		Smt.M.Nagalatha Vs M.Padmavathi	AVINASH R.TARANATH
10	M.V.C. 245/2019 (Objections)		Shivappa S/o Late Bassappa Vs Ramzan S/o Allasab	SARVOTHAMA REDDY
11	R.A. 3/2020 (Objections)		Urkundi S/o Hemachandra Vs T.H. Earanna S/o Hanumantappa	INDUDHAR.M.PATIL
<u>11:00-01:00 PM</u>				
12	ECA 48/2015 (HEARING)		Pushpavathi Vs Shamsher Khan So Houdra Khan	B.S.PATIL
13	ECA 11/2016 (HEARING)		Smt. Bujamma aliyas Tayanna W/o Late Yankanna aliyas Sanna Yankanna Vs Srinivas Rao	MALLAPPA KURAHATTI

PRL SENIOR CIVIL JUDGE AND CJM
Eshwara
III Addl. Senior Civil Judge and JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 88/2018 (HEARING) IA/1/2018		Narasimhalu S/o Late.Mudayya Vs Dodda Narasimhalu S/o Yenkeyya alias Benkeyya	KRISHNA BHAT
15	R.A. 4/2019 (HEARING) IA/1/2019		B.Thimmappa S/o Hanumappa Vs Mahaboob ali s/o Khaja Hussainsab	H.NARASAPPA
16	O.S. 3/2017 (ARGUMENTS) IA/2/2017 IA/1/2017		K.C.Veerakumar Vs Smt. Swapna	sheshedhar gouda
17	Misc 3/2020 (ARGUMENTS)		Smt. Sadhana W/o Mallanagouda Vs Sri.Sharanagouda@Sharanappagouda S/o Late Basanagouda	Shashidharagouda Kellur
18	M.A. 19/2020 (ARGUMENTS) IA/1/2020		Gittal Bussi Yenkeyya s/o Narasappa Vs Smt.Laxmi w/o Ramayya Gittal	M MALLANGOUDA VENKANAGOUDA
19	O.S. 173/2013 (EVIDENCE) IA/1/2013		Rev. Henry D souza So Stephen D sourza Vs Sme. Nazeera Do Smt. Banu Bi	MOHD KHADEM
20	ECA 8/2016 (EVIDENCE)		Smt. Annapoorna Vs Chourappa	SHARANAPPA SAJJAN
21	ECA 27/2018 (EVIDENCE)		Viranjaneya S/o Thirupathi Vs The Proprietor Ms. Shivaraya Engineers	B.V.PATIL
22	O.S. 61/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Khaleel S/o Late. Madarsab Vs Allabaksh s/o Late. Madarsab	H.JAGADEESHA
23	O.S. 24/2019 (EVIDENCE)		Smt. Laxmidevi W/o Late. Narasappa Vs Smt. Maremma W/o Late. Narasappa	H.JAGADEESHA
24	ECA 23/2020 (NOTICE)		Mabu @ Maheboobsab s/o Khaja sab Vs B.Abdul Rawoof s/o B.Basha Mahaboob	Veer Mohammad
25	M.A. 25/2020 (NOTICE) IA/1/2020		Nasir Hussain s/o Late Shaik Hussain Vs Aejaz Ali s/o Khaja Ali Sab	SYED SHAH ISMAIL QUADRI

PRL SENIOR CIVIL JUDGE AND CJM
Eshwara
III Addl. Senior Civil Judge and JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	C.C. 1332/2018 (SUMMONS)		State by Raichur Rural P.S Vs Saidappa	
2	C.C. 579/2020 (SUMMONS)		Rural PS Raichur Vs Bassamma W/o Devappa	APP
3	C.C. 446/2020 (NOTICE)		State by Raichur Rural P.S Vs Raju s/o Lingappa	
4	C.C. 201/2020 (NOTICE)		State by Rural P.S. Raichur. Vs Santhoshamma S/o Narasann	
5	C.C. 449/2020 (NOTICE)		State by Raichur Rural P.S Vs Chand Pasha S/o Mahiboob	
6	C.C. 384/2020 (HEARING)		State by Raichur Rural P.S Raichur Vs Padma W/o Jambanna	
7	C.C. 1816/2018 (APPEARANCE OF ACCUSED)		Rural P.S.Raichur. Vs Chandan Bharathi	
8	C.C. 1322/2018 (APPEARANCE OF ACCUSED)		State by Rural P.S. Raichur. Vs Mahamad Pasha S/o Shaikburan	
9	C.C. 2300/2019 (HBC- Hearing before charge)		State by Rural PS Rcr Vs Shivraj@Shiv kumar@Devindrappa S/o Nagaraj	
<u>11:00-01:00 PM</u>				
10	C.C. 1296/2018 (FRAMING OF CHARGE OR PLEA)		state by Rural P.S. Rcr. Vs Saleem Md. S/o Iqbal	
11	C.C. 20/2020 (FRAMING OF CHARGE OR PLEA)		State by Traffic PS Rcr Vs Aadil Robej S/o Riyaz Hussain	APP
12	C.C. 1266/2018 (EVIDENCE)		State by Raichur Rural P.S Vs Mahesh S/o Yankappa	
13	C.C. 1746/2018 (EVIDENCE)		State by Raichur Rural P.S Vs Basavaraj Ramanna	
14	C.C. 2177/2018 (EVIDENCE)		State by Raichur Traffic P.S Vs Ramesh S/o Hanumantha Gouda	Sr APP

PRL SENIOR CIVIL JUDGE AND CJM
Eshwara
III Addl. Senior Civil Judge and JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 455/2020 (EVIDENCE)		State By Rural P.S. Raichur. Vs Mohammed Haneef So Dawalasab	
16	C.C. 1538/2018 (ACCUSED STATEMENT u/s 313 CrPC)		State by Raichur rural P.S Vs Erappa S/o Ambayya	
17	C.C. 1753/2018 (ACCUSED STATEMENT u/s 313 CrPC)		State by Raichur rural P.S Vs Basalinga Bettayya Swamy	
Cases listed below are adjourned due to Covid 19				
18	C.C. 1325/2018 (APPEARANCE OF ACCUSED)	14-01-2021	State by Raichur Rural P.S Raichur Vs Jindappa S/o boddu Babayya	
19	C.C. 1045/2019 (APPEARANCE OF ACCUSED)	14-01-2021	State by Raichur Rural P. S Vs Viresh S/o Gangappa	Sr APP
20	C.C. 32/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Rural PS Rcr Vs Narsing S/o Apreshappa	APP
21	C.C. 91/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Rural PS Rcr Vs Suresh S/o Juberappa	APP
22	P.C. 9/2020 (APPEARANCE OF ACCUSED)	14-01-2021	Narasinga Rao S/o Late Lakshmayya Vs Smt.Mariyamma W/o Late Hussainappa	VENU JALIBENCHI
23	C.C. 170/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Rural PS Rcr Vs Maylari S/o Thimmappa	APP
24	C.C. 363/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Raichur Rural P.S Vs Khaja Hussain s/o Alisab	
25	C.C. 367/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Raichur Rural P.S. Vs Thimmappa So. Hanumantha	
26	C.C. 368/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Raichur Rural P.S Raichur Vs Umesh Sahukar S/o Basavarajappa	

PRL SENIOR CIVIL JUDGE AND CJM
Eshwara
III Addl. Senior Civil Judge and JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	C.C. 369/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Raichur Rural P.S Vs Bheemanna S/o Hanumanthu	
28	C.C. 371/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Raichur Rural P.S Vs Shivaraj S/o Yebbayya	
29	C.C. 375/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State By Rural P.S. Raichur. Vs Mallappa So Nagappa	
30	C.C. 381/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State By Rural P.S. Raichur Vs Veerabhadrappe So Karibasappa	
31	C.C. 382/2020 (APPEARANCE OF ACCUSED)	14-01-2021	Rural PS Vs Swamy @ Somanath	
32	C.C. 385/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State By Rural P.S. Raichur. Vs Suresh So Bhimayya	
33	C.C. 530/2020 (APPEARANCE OF ACCUSED)	14-01-2021	State by Rural PS Rcr Vs Jambanna S/o Mallappa	APP
34	C.C. 746/2020 (APPEARANCE OF ACCUSED)	14-01-2021	Raichur Traffic PS Vs Amaresh S/o Shivarajappa	APP
35	C.C. 1943/2020 (APPEARANCE OF ACCUSED)	14-01-2021	Raichur Rural PS Vs Santosh S/o Shanamuka	APP
36	C.C. 1952/2020 (APPEARANCE OF ACCUSED)	14-01-2021	Raichur Rural PS Vs Devendrappa S/o Anjinayya	APP
37	C.C. 2301/2019 (HBC- Hearing before charge)	14-01-2021	State by Rural PS Rcr Vs Shivraj@Shivkumar@Devindrappa S/o Nagaraj	

PRL CIVIL JUDGE AND JMFC
Sri.Narasimhamurthy M
PRL CIVIL JUDGE AND JMFC - II
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
03:00-04:00 PM				
1	C.C. 2092/2017 (EVIDENCE)		State by Sadar Bazar P.S Vs Suresh	
2	C.C. 2604/2017 (EVIDENCE)		State by Raichur West P.S Vs Nelson S/o Bestham	
3	C.C. 952/2019 (EVIDENCE)		State by Sadar bazar P. S Vs Bikash Shav S/o Rajendra Shav	APP
4	C.C. 2861/2020 (CUSTODY MATTERS)		Sadar Bazar PS Raichur Vs Ajeem Khan @ AjuKhan S/o Raheem Khan	APP
5	C.C. 643/2019 (ACCUSED STATEMENT u/s 313 CrPC)		State by Raichur Excise P. S Vs Hanumayya S/o. Thippayya	APP
6	C.C. 1515/2014 (ARGUMENTS)		West Police Station Raichur Vs Appa Rao So Sheshigiri Rao	
7	C.C. 2600/2013 (JUDGEMENT)		Sadar Bazar P.S Raichur Vs Sajjad Hussain	
8	C.C. 3154/2015 (JUDGEMENT)		West P.S. Raichur. Vs Raju So Bassappa	
9	C.C. 1736/2016 (JUDGEMENT)		Raichur West PS Vs Santosh Sajjan	
10	C.C. 2000/2016 (JUDGEMENT)		Sadar Bazar PS Raichur. Vs MOhammed Ziya Ul Hassan S/o Abul Hassan	
11	C.C. 620/2019 (JUDGEMENT)		State by Excise P. S Raichur Vs Khajappa S/o Rasoolsab	APP
12	CrI.Misc. 1955/2020 (ORDERS)		Y. Pranesh S/o Late Y. Maleshappa Vs The Registrar Birth and Death	Syed Nawaz Pasha
13	CrI.Misc. 1956/2020 (ORDERS)		Y. Pranesh S/o Late Y. Maleshappa Vs The Registrar Birth and Death,	Syed Nawaz Pasha
14	C.C. 4433/2015 (EVIDENCE)		State By West P.S. Rcr. Vs Mareppa So Hanumanthappa	

PRL CIVIL JUDGE AND JMFC
Sri.Narasimhamurthy M
PRL CIVIL JUDGE AND JMFC - II
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 4452/2015 (EVIDENCE)		State By West P.S. Rcr. Vs Mohammed Shalam So Mohammad Lalasab	
Cases listed below are adjourned due to Covid 19				
16	C.C. 2400/2020 (SUMMONS)	01-03-2021	Vinodkumar S/o Bharat Bhushan Vs P.Balaraju S/o P. Narasappa	K. Veereshwargouda
17	P.C. 339/2014 (NOTICE)	01-03-2021	C.Venugopal so C.Hari Vs Smt.Syeda Raffath sultana wo STA Quadri	V.SUNIL KUMAR
18	P.C. 157/2017 (NOTICE)	01-03-2021	Smt. Gangadi Vijay Reddy W/o G.Venkataram Reddy Vs G.Venkatram Reddy S/o Mallareddy	301M.SRINIDH REDDY
19	CrI.Misc. 22/2018 (NOTICE)	01-03-2021	State by Sadar Bazar P.S Vs Hanmanthu S/o Muddayya	
20	P.C. 273/2019 (NOTICE)	01-03-2021	M/s.Vividh Creation,Exclusive Showroom for Girls and Women Readymade Shop,Rcr, by its proprietor Vs Sri Dasarada Ram Reddy	Govardhan Yadav
21	P.C. 130/2019 (APPEARANCE OF PARTY)	01-03-2021	Y. Satish Kumar Vs Bhanudas Raundhal S/o Not known	Mallinath S Hiremath
22	C.C. 1466/2010 (APPEARANCE OF ACCUSSED)	01-03-2021	PSI SBPS Raichur B.I..Reddy Vs Abdul Samad Sidhiiqui	APP G.RAMANNA
23	C.C. 3582/2012 (APPEARANCE OF ACCUSSED)	01-03-2021	Sadar Bazar P.S Vs Mohammed Javeed	
24	C.C. 4129/2013 (APPEARANCE OF ACCUSSED)	01-03-2021	Labour Inspector 1St Circle Raichur Vs Somanath Warad	
25	C.C. 102/2015 (APPEARANCE OF ACCUSSED)	01-03-2021	Sadar Bazar P.S.Raichur. Vs Mahaboob So Hajimiya	
26	C.C. 3314/2015 (APPEARANCE OF ACCUSSED)	01-03-2021	Sadara Bazar P.S. Raichur. Vs Haji So Chunnumiya	
27	C.C. 4498/2015 (APPEARANCE OF ACCUSSED)	01-03-2021	state By West P.S. Rcr. Vs Dargappa So Narasappa	

PRL CIVIL JUDGE AND JMFC
Sri.Narasimhamurthy M
PRL CIVIL JUDGE AND JMFC - II
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	C.C. 4648/2015 (APPEARANCE OF ACCUSSED)	01-03-2021	State BY Sadar Bazar P.S. Rcr. Vs Vijay So Narasanna	
29	C.C. 304/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	State By West P.S. Raichur. Vs Gangappa So Sabanna	
30	C.C. 1167/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	Ghorpadhe Yellappa PSI Vs Thimmappa	
31	C.C. 1480/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	State By West P.S. Raichur. Vs Basheeruddin Aliyas Machchi Basheer	
32	C.C. 1909/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	Smt. Renuka S.Kernor Vs The Managing Director	VEERESH SAJJAN
33	C.C. 2427/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	State by West P.S. Rcr. Vs Dodda Mallesh	
34	C.C. 2613/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	State by Wet P.S. Rcr. Vs Manzoor khan Aliyas Mohammed Manzoor khan Late Mohammed masood khan	
35	C.C. 3328/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	Radhe Agro Industries India Pvt. Ltd. Vs The Proprietor Thirumalai Traders	A.SRINIVAS
36	C.C. 3557/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	Kiran Khened So K.Chinnappa Vs Bhawarilal Proprietor	MD.RIYAZ AHMED
37	C.C. 3784/2016 (APPEARANCE OF ACCUSSED)	01-03-2021	State by Labour first Circle Raichur Vs Sri.Vijay shetty Proprietor	
38	C.C. 59/2020 (APPEARANCE OF ACCUSSED)	01-03-2021	State by Sadar Bazar PS Rcr Vs Balaram	APP
39	C.C. 80/2020 (APPEARANCE OF ACCUSSED)	01-03-2021	Narasanagouda S/o Venkanagouda Vs Sri.Saddam Hussain S/o Allasab	HANUMANTHAPPA.R.
40	C.C. 300/2020 (APPEARANCE OF ACCUSSED)	01-03-2021	MS.MAHALAKSHMI GINNING AND PRESSING FACTORY Vs Ms. Guru Raghavendra Textiles	M.K.DAFTARI.

PRL CIVIL JUDGE AND JMFC
Sri.Narasimhamurthy M
PRL CIVIL JUDGE AND JMFC - II
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	C.C. 303/2020 (APPEARANCE OF ACCUSED)	01-03-2021	State by Excise PS Rcr Vs Yellamma W/o Devanna Nayak	APP
42	C.C. 304/2020 (APPEARANCE OF ACCUSED)	01-03-2021	State by Excise PS Rcr Vs Manoj Kumar S/o Madukar Telkar	App
43	C.C. 305/2020 (APPEARANCE OF ACCUSED)	01-03-2021	State by Excise PS Rcr Vs Nagaraj S/o Shantappa	App
44	C.C. 1189/2020 (APPEARANCE OF ACCUSED)	01-03-2021	R S Mathapati S/o Shankarayya Mathapati Vs E.Basavaraj @ Basavaarajappa Rampur S/o Earanna Rampur	SHASHIDHARGOUDA KELLUR
45	C.C. 1190/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Smt. Channamma @ Poornima W/o Late Mahantesh Vs E. Basavaraj @ Basavarajappa Rampur S/o Earanna Rampur	SHASHIDHARGOUDA KELLUR
46	C.C. 1191/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Smt. Basavarajshwari S Mathapati W/o Shreeshaila Basayya Matapathi Vs E. Basavaraj @ Basavarajappa Rampur S/o Earanna Rmpur	SHASHIDHARGOUDA KELLUR
47	C.C. 1192/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Smt. J.V. Nirmal W/o S. Veeresh gouda Vs E. Basavaraj @ Basavarajappa Rampur S/o Earanna Rampur	SHASHIDHARGOUDA KELLUR
48	C.C. 1193/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Raashmi R Mathapati D/o RS Mathapati W/o Rnjan Shivaprasad Vs E.Basavaraj @ Basavarajappa Rampur S/o Earanna Rampur	SHASHIDHARGOUDA KELLUR
49	C.C. 1194/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Smt. Mahadevi R Mathapati W/o RS Mathapati Vs E. Basavaraj @ Basavarajappa Rampur S/o Earanna Rmapur	SHASHIDHARGOUDA KELLUR
50	C.C. 2407/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Sadar Bazar PS Raichur Vs Rajesh Ahuja S/o. N.H. Ahuja	APP
51	C.C. 2408/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Sadar Bazar PS Raichur Vs Pankaj Jain S/o. Khimraj Jain	APP

PRL CIVIL JUDGE AND JMFC
Sri.Narasimhamurthy M
PRL CIVIL JUDGE AND JMFC - II
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	C.C. 2409/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Sadar Bazar PS Raichur Vs Mounesh S/o. Chandrashekar	APP
53	C.C. 2410/2020 (APPEARANCE OF ACCUSED)	01-03-2021	Sadar PS Raichur Vs Satish S/o Vasanthrao	App
54	C.C. 5171/2014 (FRAMING OF CHARGE OR PLEA)	01-03-2021	West P.S. Raichur. Vs Prakash So Saloman	
55	C.C. 3818/2015 (FRAMING OF CHARGE OR PLEA)	01-03-2021	West P.S. Raichur. Vs Simon	
56	C.C. 4290/2015 (EVIDENCE)	01-03-2021	Sadar Bazar P.S. Raichur Vs Sunil Patil So Basavaraj Patil	
57	C.C. 1431/2016 (EVIDENCE)	01-03-2021	West P.S.Raichur. Vs Narasimhalu	
58	C.C. 1491/2016 (EVIDENCE)	01-03-2021	SBPS Vs Laxshmi	
59	C.C. 1737/2016 (EVIDENCE)	01-03-2021	Hussainappa So Late Saibanna Vs Narasappa So Late Saibanna	VENU JALIBENCH
60	C.C. 2089/2016 (EVIDENCE)	01-03-2021	State by Yeragera P.S., Vs Basha S/o Ahammad Hussain	
61	C.C. 827/2017 (EVIDENCE)	01-03-2021	State by Raichur west P.S Raichur Vs Shaik Sha S/o Abdulla	
62	C.C. 1325/2017 (EVIDENCE)	01-03-2021	State by Women P.S Rcr Vs Earanna S/o Ganganivas	
63	P.C. 161/2017 (EVIDENCE)	01-03-2021	M/s MRN Industries Vs R.Tamil Selvan	A.SRINIVAS
64	C.C. 1016/2019 (EVIDENCE)	01-03-2021	State by Excise P.S. Vs Murtuja S/o Mohamad sab	
65	P.C. 99/2018 (FOR SWORNSTATEMENT)	01-03-2021	Nayeemunnissa Begum W/o Mohammed Ali Saifuddin Vs Zakiya Parveen Aliyas Zakiya Begum W/o Faizul Azeem Aliyas Lala	NAZEER AHMED

PRL CIVIL JUDGE AND JMFC
Sri.Narasimhamurthy M
PRL CIVIL JUDGE AND JMFC - II
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	O.S. 77/2017 (SUMMONS)	01-03-2021	M/s Mahindra Rural Housing Finance Ltd., Vs Sanna Kareppa S/o Koti Ramayya	VEERESH SAJJAN
2	O.S. 321/2017 (SUMMONS)	01-03-2021	Pragathi Krishna Gramina Bank Vs Mr.Govind Nayak s/o Ramayya	INDUDHAR.M.PATIL
3	O.S. 210/2018 (SUMMONS) IA/1/2018	01-03-2021	K.P.Nityanand S/o Late. Purandardas Vs smt. Shameema	RAMASWAMY JALDHAR
4	O.S. 219/2019 (SUMMONS) IA/1/2019	01-03-2021	Smt. G. Renuka Vs Smt Pushpa w/o subhash	Sharada Patil
5	O.S. 242/2019 (SUMMONS) IA/1/2019	01-03-2021	Nagappa S/o Hanmantha Vs Raju S/o Pemappa	B.NAGAPPA
6	O.S. 102/2020 (SUMMONS)	01-03-2021	Union Bank of India, Branch Basaveshwar Circle Raichur Vs Hanumantha S/o Late Earappa	IMP
7	O.S. 103/2020 (SUMMONS)	01-03-2021	Union Bank of India, Branch Basaweshwar circle, Raichur. Union Bank of India is one of govenrment o Vs Mrs. B Padmavati W/o B. earanna	INDUDHAR.M.PATIL
8	O.S. 133/2020 (SUMMONS) IA/1/2020	01-03-2021	Syed Umer Ahmed S/o Syed Shabeer Ahmed Vs Shawali S/o Shalam Sab	A.M. ALI KHAN
9	O.S. 224/2020 (SUMMONS) IA/1/2020	01-03-2021	Kum. Aparajitha S/o Raghavendra Vs Raghavendra S/o Savadappa @ Doddi Chavdappa	G.N.RAGHUNATH REDDY
10	O.S. 256/2020 (SUMMONS)	01-03-2021	Smt. Laxmidevi W/o Late Bhudeppa Vs Chinnappa S/o Dodda Pakeerappa	H.JAGADEESHA
11	O.S. 14/2015 (NOTICE) IA/1/2015	01-03-2021	Amaresh so Sidramappa Vs Siddamma wo Late Sidramappa	VEERESH SAJJAN

PRL CIVIL JUDGE AND JMFC
Sri.Narasimhamurthy M
PRL CIVIL JUDGE AND JMFC - II
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	EX 83/2016 (NOTICE)	01-03-2021	M/s Kapil Chits (K) Pvt. Ltd. Vs Smt. Ambamma W/o Sharanayya	AVANEESH R.TARANATH
13	EX 16/2018 (NOTICE)	01-03-2021	Nagaraj S/o Thimmappa Vs Angadi Virupaxi S/o Laxmana	H.JAGADEESHA
14	EX 67/2019 (NOTICE)	01-03-2021	Nikshap Chits Pvt Ltd., Vs Mouzam Khan S/o Khan	S. Nagesh Chinnagudi
15	O.S. 84/2017 (APPEARANCE OF PARTY)	01-03-2021	Srikant S/o Late Siddan Gouda Vs Neelamma D/o Late Siddan Gouda	K.GOPAL KRISHNA
16	O.S. 334/2017 (APPEARANCE OF PARTY)	01-03-2021	Mr.Ch.Pavan Kumar S/o Brahmaji Vs Miss.Munna N.R Doddappa Lakshmi Kanthi D/o Doddappa	INDUDHAR.M.PATIL
17	O.S. 186/2012 (HEARING)	01-03-2021	Bheemareddy Vs The Executive Officer, Tqluka Panchayat, Raichur	G.R.KULKARNI
18	O.S. 230/2013 (HEARING) IA/1/2013 IA/2/2013	01-03-2021	Pyata Narasappa So Hanumayya Vs G. Mahesh So G. Thimmareddy	H.NARASAPPA
19	O.S. 28/2016 (HEARING) IA/2/2016 IA/1/2016	01-03-2021	Bhimareddy So Thimmareddy Vs The Chief Executive Officer, Zilla Panchayat office, Raichur.	H.NARASAPPA
20	O.S. 33/2015 (EVIDENCE) IA/1/2015	01-03-2021	Giridhar Kasbe So Sudheendrarao Kasbe Vs Timmareddy So Basavarajappa	D.RALHADA RAO

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<u>03:00-04:00 PM</u>		
1	CrI.Misc. 554/2020 (ARGUMENTS)		Eshamma W/o Late Huligappa Vs The Tahasildar, Registrar of Births and Deaths, Raichur Taluka, Raichur	RAMASWAMY JALDHAR
		<u>11:00-01:00 PM</u>		
2	C.C. 1858/2012 (EVIDENCE)		Raichur Rural P.S Vs Ranga Sharanappa	
3	C.C. 4447/2014 (EVIDENCE)		State By Yapaldinni P.S Vs Hanumakka So Mahanandareddy	
4	C.C. 656/2015 (EVIDENCE)		Yapaldinni P.S. Vs Anusuamma Wo Kishan	
5	C.C. 1070/2015 (EVIDENCE)		Yapaldinni P.S. Vs Moulappa So Hanumanthappa	
6	C.C. 2290/2015 (EVIDENCE)		Yapaldinni P.S. Vs Sanna Mahadeva So Bhemanna	
7	C.C. 4169/2015 (EVIDENCE)		State BY Yapaldinni P.S. Vs Dodda Narasappa So Buddapalayya	
8	C.C. 1383/2016 (EVIDENCE)		Rual PS Vs Babu	
9	C.C. 46/2012 (HEARING)		Ms. Shilpa Medicare Ltd., Raichur Vs Unimex Pvt. Ltd., Mumbai	
10	C.C. 18/2006 (EVIDENCE)		Shankargouda Vs Kashinath	
11	C.C. 19/2006 (EVIDENCE)		Babangouda Vs Kashinath.S.	
12	C.C. 2549/2016 (EVIDENCE)		State by Idapanur P.S. Vs Basavaraj S/o Siddappa	

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 3595/2016 (EVIDENCE)		State by Idapanoor P.S Raichur Vs Thimmappa S/o Budukal Tayanna	
14	C.C. 785/2017 (EVIDENCE)		State by Yapaladinni P.S Raichur Vs Mutyala Sahna S/o Hanumantu aliyas mutyala Chinnanna	
15	C.C. 1217/2018 (EVIDENCE)		State by Netaji Nagar P.S Vs Doctor N. Kuamr	
16	C.C. 1485/2018 (EVIDENCE)		State by Netajinagar P.S Vs Kishan Rao D.K S/o Hanumanthrao	
17	C.C. 1059/2020 (EVIDENCE)		Netaji Nagar P.S. Vs Chandrashekar @ Chandru S/o Venkatesh	APP
18	CrI.Misc. 2792/2020 (EVIDENCE)		Sonali Routry D/o Sanjay Kumar Routray Vs The Registrar of Birth and Deaths	C.N.MALIPATIL
19	C.C. 102/2013 (EVIDENCE)		Yapaldinni P.S Vs Veera Ananda	
20	C.C. 2561/2014 (EVIDENCE)		Rural Police Station Raichur Vs Md. Mahaboob So Hussaian sab	
21	C.C. 3105/2013 (JUDGEMENT)		RPF P.S Vs Shantaraj	
Cases listed below are adjourned due to Covid 19				
22	C.C. 4577/2014 (SUMMONS)	22-01-2021	Yapaldinni P.S Vs Narasappa So Maddur Jambappa	
23	C.C. 2575/2015 (SUMMONS)	22-01-2021	Ashok Doterbandi so Dotarabandi Vs M.Anjan Reddy @ SAnna Anjneya So Late Eadeppa	MALLINATH S HIREMATH

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	C.C. 589/2019 (SUMMONS)	22-01-2021	State by Nethaji Nagar P. S Vs Nagaraj S/o Veerupanna Doddamani	APP
25	C.C. 981/2020 (SUMMONS)	22-01-2021	Yapaladinni PS Raichur Vs Damodar reddy Raghavareddy	APP
26	C.C. 1033/2020 (SUMMONS)	22-01-2021	Netaji Nagar Vs Yamanappa S/o Mareppa	APP
27	C.C. 2662/2020 (SUMMONS)	22-01-2021	K. Satyanarayan S/o K. Adivappa Vs Babu Rao Segunsi	MSH
28	C.C. 282/2019 (A.D.R.)	22-01-2021	Mohanlal S/o Punamchand Vs Smt. Nazma Begum W/o Waheed	A. RACHANA GOWDA PATIL
29	C.C. 1044/2017 (EVIDENCE)	22-01-2021	State by Rural PS Raichur. Vs Basavaraj.H S/o Narasappa	
30	C.C. 1051/2017 (EVIDENCE)	22-01-2021	State by Idapanur P.S. Vs Shankrappa S/o Bajarappa Nayak	
31	C.C. 1358/2017 (EVIDENCE)	22-01-2021	State by Yapaladinni P.S Raichur Vs Thimmappa S/o Kommari Narasayya	
32	C.C. 2081/2017 (EVIDENCE)	22-01-2021	State by Yapaldinni P.S Vs Shivaraj S/o Sanna Gejjalappa	
33	C.C. 2602/2017 (EVIDENCE)	22-01-2021	State by Yapaladinni P.S Vs Krishnayya s/o Tammanna	
34	C.C. 864/2018 (EVIDENCE)	22-01-2021	State by Yapaladinni P.S Vs Mallesha S/o Rangappa	
35	C.C. 866/2018 (EVIDENCE)	22-01-2021	State by Yapaldinni P.S Vs Nagaraj S/o Thimmappa	
36	C.C. 998/2018 (EVIDENCE)	22-01-2021	State by Yapaladinni P.S Vs Nagaraj.P S/o Pullappa	

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
37	C.C. 1348/2018 (EVIDENCE)	22-01-2021	State by Yapaladinni P.S Vs Jambappa S/o Mareppa	APP
38	C.C. 1482/2018 (EVIDENCE)	22-01-2021	State by Yapaladinni P.S Vs Pallem Devappa	APP
39	C.C. 2993/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Mareppa S/o Thimmayya	APP
40	C.C. 3087/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Eadappa S/o Lakshmayya	APP
41	C.C. 3088/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Shivarama S/o Mumalli	APP
42	C.C. 3089/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Krishna S/o Thimmappa	APP
43	C.C. 3091/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Prabhakar S/o Gangappa	APP
44	C.C. 3092/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Siddappa S/o Pampayya	APP
45	C.C. 3093/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Ramesh S/o Rangareddy	APP
46	C.C. 3094/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Lakshminath S/o Bheemareddy	APP
47	C.C. 3095/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Vishal S/o Savareyya	APP
48	C.C. 3097/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Anjineyya S/o Mareppa	APP
49	C.C. 3098/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Ramaswamy S/o Bhimayya	APP
50	C.C. 3099/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Anjineyya S/o Buidda Savareppa	APP
51	C.C. 3100/2020 (APPEARANCE OF ACCUSED)	22-01-2021	Yapaladinni PS Raichur Vs Nagesh S/o Rangappa	APP

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
52	C.C. 975/2013 (ISSUES)	22-01-2021	Idapanur P.S Vs Sanna Bheemayya	
53	C.C. 1073/2013 (ISSUES)	22-01-2021	Idapanur P.S Vs Gonapad Tayanna	
54	C.C. 2029/2014 (ISSUES)	22-01-2021	Yapaldinni P.S Vs Manjunath So Suresh	
55	C.C. 417/2016 (ISSUES)	22-01-2021	State BY Idapanur P.S. Vs Shrikanth Koli So Venkatesh	
56	CrI.Misc. 21/2017 (ISSUES)	22-01-2021	State by Rural P.S Vs Thimmappa S/o Maremma	
57	C.C. 525/2018 (ISSUES)	22-01-2021	State by Yapaladinni P.S Vs Vinod S/o Thimmayya	
58	C.C. 1226/2018 (ISSUES)	22-01-2021	State by Idapanoor P.S Vs Ramesh S/o Bheemappa	APP
59	C.C. 1258/2019 (ISSUES)	22-01-2021	State by Yapaladinni PS Rcr Vs Jamalamma W/o Tayappa	APp

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
1	O.S. 202/2014 (ARGUMENTS)		Bee bi Vs Shaik Nazeer Ahamed	VIRUPAKSHA GOWDA
2	O.S. 100/2020 (ARGUMENTS) IA/1/2020		Shyamrao Lokhande S/o Kishan Rao Vs Smt. Manjula W/o K. Bhimayya	MSH
<u>11:00-01:00 PM</u>				
3	O.S. 311/2012 (EVIDENCE)		Zinab Bee Wo Late Ismail Sab Vs Fathima Bee Wo Late Muqdaoom Sab and others	NOOR MOHAMMED
4	O.S. 405/2012 (EVIDENCE) IA/1/2012		Mallanna So Mareddy and others Vs Begum Wo Late Moula Nayak and others	AVINASH R.TARANATH
5	O.S. 295/2013 (EVIDENCE)		Shalam Vs Yusuf Shareef	S.MAZHAR PASHA
6	O.S. 359/2014 (EVIDENCE)		Basavaraj So Ramanna Vs Rangappa So Kuppanna	SATEESH.V.
7	O.S. 20/2015 (EVIDENCE)		Narasappa So Bheemaraya alias Bheemanna Vs Sharanamma Wo Late Basavaraj	SHRIKANTH
8	P of SC 15/2017 (EVIDENCE)		Suresh S/o Late. Mallappa Vs Smt. Laxmi W/o Late. Mallappa	B.V.PATIL
9	O.S. 332/2017 (EVIDENCE)		Parvati W/o Late.Hussainappa Vs Venkatesh S/o Late.Sanna Narasappa	T.CHANDRASHEKAR
10	O.S. 26/2018 (EVIDENCE)		Sabera Begum W/o Late ShaikAbdul Hameed Vs Zahera Bee W/o Late Abdul Rasheed	Mohammed Omer
11	O.S. 255/2014 (EVIDENCE) IA/1/2014		Dr. D.S Ramachandra So Late E. Sugappa Vs Hanumantharaya So Late Narasappa	H.NARASAPPA
12	O.S. 101/2016 (SUMMONS)		K Veeresh So Narayan Vs Michel Father of Catholic Church Convent, Grave Yard Commitee	C.PANDU

AMENDMENT

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	O.S. 145/2010 (SUMMONS)		BAJARAPPA Vs SHANKAR	C.PANDU
14	Misc 2/2017 (HEARING)		Mareppa S/o Urukundappa Vs K. Ramachandra S/o Malkaji Rao	
15	EX 48/2020 (HEARING)		Mohammed Yoursuf Ali S/o Mohd. Hassan Vs Dodda K. Narasimha Nayak S/o Dullayya	N.WAHEED PATEL
16	O.S. 33/2018 (EVIDENCE)		G.Pruthviraj s/o G.Venkob Rao Vs Brijesh Patil S/o Mallappa Patil Kampli	SRINIVAS .A.YADAV
17	O.S. 357/2012 (ARGUMENTS)		Kasim sab So Peer sab Vs Khairon Bee Wo Mohammed sab and others	MALLINATH S HIREMATH
18	O.S. 223/2012 (ORDERS) IA/1/2012		Smt. R. Susheela Vs S.K.Jaffar and another	S.K.PUROHIT
19	O.S. 269/2020 (ORDERS) IA/1/2020		Smt.Dullamma D/o Late Gorkayya Vs Dodda Dullayya S/o Late Gorkayya	B.N.NAYAK
Cases listed below are adjourned due to Covid 19				
20	EX 5/2012 (SUMMONS)	22-01-2021	M.G.Srinivas Vs Venkataraya	RAJASHEKHAR
21	EX 5/2014 (SUMMONS)	22-01-2021	Ms Maragadarsi Chits Karn Pvt. Limited Vs Mr. A. Vasanth kumar	Yadvendra KATTI
22	FDP 3/2014 (SUMMONS)	22-01-2021	Smt. Chandravathi @ Jayashree A Wo Sarai Hanumanthu Vs Smt. Laximidevi Wo Late Chandrakant Hundekar	K.M.PRABHAKARVARDHAN
23	O.S. 442/2014 (SUMMONS)	22-01-2021	Sikandar Padela So Late Haji Gaffur Vs The Chief Secretary	Ganmoor Venkatesh
24	O.S. 286/2016 (SUMMONS)	22-01-2021	Sugappa S/o Chandappa Vs State of Karnataka by Deputy Commissioner Raichur.	C.PANDU
25	O.S. 79/2017 (SUMMONS)	22-01-2021	Chayamma W/o Late Laxman Vs Jindappa S/o Late Hanumantu	EARAMMA

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	O.S. 190/2018 (SUMMONS)	22-01-2021	Smt. Anjanamma W/o Bhimanna Vs Smt. Hanumanthamma W/o Y.Guraiah Nayak	Sharath Kumar
27	Misc 32/2018 (SUMMONS)	22-01-2021	Smt. Padma Bai w/o Bhagawanji Vs The Deputy Commissioner	Shashidharagouda Kellur
28	Misc 33/2018 (SUMMONS)	22-01-2021	Ms.M.R.N.Industries Vs Ms.M.Rajendra Prasad Poultry Farm	A.SRINIVAS
29	EX 8/2019 (SUMMONS)	22-01-2021	T.Satyanarayana S/o T.Narashimhalu Vs Khaja Hussain S/o Akbar Sab	V.SRIPAD
30	O.S. 40/2019 (SUMMONS)	22-01-2021	Smt. Vishalakshamma W/o Late. Pyateepa Vs Pradeepkumar S/o Late Pyatteppa	A. RACHANA GOWDA PATIL
31	O.S. 223/2019 (SUMMONS) IA/1/2019 IA/2/2019	22-01-2021	B.Sharanappa S/o Veerabhadrappa Vs Smt. Indira Bai Aliyas Channama D/o Jamanji Rao	MOHD.ZAHEER PASHA
32	EX 97/2019 (SUMMONS)	22-01-2021	M/s Kapil Chits(k)Pvt. Ltd. Rcr represented by its PP Vs Mr.Shivappa S/o Hussainappa	Adanagowda
33	O.S. 261/2020 (SUMMONS)	22-01-2021	Smt. Govindamma W/o Thikayya D/o Late Channabasappa Vs Hussainamma W/oLate Naraya	T. Jayappa
34	O.S. 241/2020 (APPEARANCE OF PARTY)	22-01-2021	Tirumala Reddy S/o Upendra Reddy Vs Ayyamma W/o Late Hanumanthayya Swamy	BASANGOUDA KOPPAR
35	O.S. 299/2013 (A.D.R.)	22-01-2021	Ratnamma Vs Shivaraj	MALLINATH S HIREMATH
36	O.S. 166/2015 (A.D.R.)	22-01-2021	C.V.Shanti Swarup Vs Smt. Vijaya Vani Bai	
37	O.S. 67/2018 (EVIDENCE)	22-01-2021	Hanumantha S/o Tippayya Vs The Executive Engineer, PWD Raichur	C.PANDU
38	O.S. 143/2018 (EVIDENCE) IA/1/2018	22-01-2021	Smt. G.Venkatapadma W/o G.Sheshigiri Vs B.Shivakumar S/o Amaranna	S.K.PUROHIT

PRL CIVIL JUDGE AND JMFC
Avinash Ghali
ADDL CIVIL JUDGE AND JMFC - III
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 151/2018 (EVIDENCE)	22-01-2021	Shankargouda Nadagouda S/o Rajashekharappa Vs Veeresh S/o Rudrappa Janthapur	G.AMAREGOUDA
40	O.S. 162/2018 (EVIDENCE) IA/1/2018	22-01-2021	Nagappa S/o Late. Dasappa Vs Khaja Hussain S/o Late.Hussain Peera	Ataulla Garal Dinni
41	O.S. 192/2018 (EVIDENCE) IA/1/2018	22-01-2021	smt. V. Laxmi W/o V. Veeresh Reddy Vs Smt.Esharamma W/o Srinivas Reddy	N.WAHEED PATEL
42	O.S. 242/2018 (EVIDENCE) IA/1/2018	22-01-2021	Smt. Tayamma S/o Late.Narasareddy Vs Uppet Naresh S/o Chinna Muneppa	G.T.REDDY
43	O.S. 209/2019 (EVIDENCE) IA/1/2019 IA/2/2019	22-01-2021	Govinda S/o Sanna Maladkal Vs The Secretary Gram Panchayat, Idapanoor	H.JAGADEESHA
44	O.S. 251/2019 (EVIDENCE)	22-01-2021	Srinivas S/o Late Basavaraj Vs Smt.Yankamma W/o Budeppa	C.A.RUBB

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00-01:00 PM</u>				
1	C.C. 484/2016 (SUMMONS)		Devarajgouda So Basanagouda Vs B. Srinivas Nayak So Sheshanayak	A. RACHANA GOWDA PATIL
2	C.C. 3585/2016 (SUMMONS)		Koramandal International Ltd. Vs Siddana Gauda	
3	C.C. 3586/2016 (SUMMONS)		Koramandal International Ltd. Vs Jaganatha. N	
4	C.C. 3587/2016 (SUMMONS)		Koramandal International Ltd. Vs Doddappa Gouda	
5	C.C. 535/2018 (SUMMONS)		State by Women P.S Vs Mohammed Sazeed Ali S/o Mohammed Syeed	
6	C.C. 3582/2016 (NOTICE)		Jems D Vs K.I. Prasanna Kumar S/o Prasanna	
7	Crl.Misc. 2735/2020 (NOTICE)		Parashappa S/oNarasappa Vs The Registrar Birth and Death CMC Raichur	MOHAMMED ABDUL WAJID
8	Crl.Misc. 2737/2020 (NOTICE)		Adiba Sultana S/O M Chand Abdul Khadeer Vs CMC Raichur	LAXMAN
9	Crl.Misc. 2791/2020 (NOTICE)		Smt. Leena Gertrude Saldanha D/o Hilary Vicent Saldanha Vs The Registrar of Birth and death, CMC Raichur	Syed Nawaz Pasha
10	C.C. 449/2020 (APPEARANCE OF PARTY)		Raichur West PS Vs Veeresh @ Earesh S/o Sharnappa	APP
11	C.C. 771/2020 (APPEARANCE OF PARTY)		Raichur West PS Vs Akhila Pasha S/o Gousa Pasha	APP
12	C.C. 414/2019 (HEARING)		Madav Bellam S/o Bellam Bolabandi Vs Girijashankar S/o Basangouda	INDUDHAR.M.PATIL

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	C.C. 908/2019 (HEARING)		Income Tax Department Vs M/s. Hotel Uma	Srivatsa Haradar
14	C.C. 909/2019 (HEARING)		Income Tax Department Vs M/s. Hotel Uma	Srivatsa Haradar
15	C.C. 910/2019 (HEARING)		Income Tax Department Vs M/s. Hotel Uma	Srivatsa haradar
16	C.C. 911/2019 (HEARING)		Income Tax Department Vs Iffath Siddiqu	SRIVATSA HARADAR
17	C.C. 912/2019 (HEARING)		Income Tax Department Vs Iffath Siddiqu	APP
18	C.C. 913/2019 (HEARING)		Income Tax Department Vs Iffath Siddiqu	APP
19	C.C. 914/2019 (HEARING)		Income Tax Department Vs M/s. Hotel Uma	APP
20	C.C. 932/2019 (HEARING)		Income Tax Department Vs Sainath Tornal	Srivatsa Haradar
21	C.C. 933/2019 (HEARING)		Income Tax Department Vs M/s. Srinivas Construction	SRIVATSA HARADAR
22	C.C. 934/2019 (HEARING)		income Tax Department Vs Vishal Patil	SRIVATSA HARADAR
23	C.C. 954/2019 (HEARING)		Income Tax Department Vs Vishal Patil	SRIVATSA HARADAR
24	C.C. 955/2019 (HEARING)		Income Tax Department Vs Vishal Patil	Srivatsa Haradar
25	C.C. 956/2019 (HEARING)		Income Tax Department Vs Sheetal Kumar Pingoliya	APP
26	C.C. 957/2019 (HEARING)		Income Tax Department Vs Sheetal Kumar Pingoliya	APP
27	C.C. 958/2019 (HEARING)		Income Tax Department Vs Shankar Lal Verma	SRIVATSA HARADAR
28	C.C. 959/2019 (HEARING)		Income Tax Department Vs Venkatesh Murthy	APP

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
29	C.C. 960/2019 (HEARING)		Income Tax Department Vs Venkatesh Murthy	SPP
30	C.C. 961/2019 (HEARING)		Income Tax Department Vs Syed Nazeer Ahmed	SPP
31	C.C. 962/2019 (HEARING)		Income Tax Department Vs Mahipal Kothari	SPP
32	C.C. 963/2019 (HEARING)		Income Tax Department Vs Basavaraj HUF	SPP
33	C.C. 964/2019 (HEARING)		Income Tax Department Vs Basavaraj HUF	SPP
34	C.C. 965/2019 (HEARING)		Income Tax Department Vs Vishal Patil	Srivatsa Haradar
35	C.C. 967/2019 (HEARING)		Income Tax Department Vs Sheetal Kumar Pingoliya	APP
36	C.C. 968/2019 (HEARING)		Income Tax Department Vs Shankar Lal Verma	SRIVATSA HARADAR
37	C.C. 969/2019 (HEARING)		Income Tax Department Vs Shankar Lal Verma	SRIVATSA HARADAR
38	C.C. 970/2019 (HEARING)		Income Tax Department Vs Sharanagouda Patil	Srivatsa Haradar
39	C.C. 971/2019 (HEARING)		Income Tax Department Vs Santosh Kothari	APP
40	C.C. 986/2019 (EVIDENCE)		State by West PS Raichur Vs Nadira Begum W/o Abdul Rasheed	APP
41	C.C. 1093/2018 (APPEARANCE OF ACCUSED)		State by Raichur West P.S Vs Mohammed Ameer S/o Mak Saleem	APP
42	C.C. 1345/2018 (APPEARANCE OF ACCUSED)		State by Raichur West P.S Vs Kashinath S/o Gogkreappa	
43	C.C. 1051/2019 (APPEARANCE OF ACCUSED)		State by Women P.S. Raichur. Vs Niranjan Simeon S/o simeon Narasappa	APP

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
44	C.C. 1279/2019 (APPEARANCE OF ACCUSED)		State by West PS Rcr Vs Ramesh S/o Anjineyya	APp
45	C.C. 28/2020 (APPEARANCE OF ACCUSED)		State by Women PS Rcr Vs Niranjan Simiyan S/o Simiyan Narasappa	APp
46	C.C. 234/2020 (APPEARANCE OF ACCUSED)		State by Women P.S. Raichur. Vs Imanuddin @ Firoz S/o Nabi Rasul	APP
47	C.C. 465/2020 (APPEARANCE OF ACCUSED)		Women PS Vs Samellappa Yeragera S/o Petrappa	APP
48	C.C. 466/2020 (APPEARANCE OF ACCUSED)		Women PS Vs Nagareddy Goddayyanavar S/o Ramareddy	AAP
49	C.C. 467/2020 (APPEARANCE OF ACCUSED)		Women PS Vs Shakeer S/o Hanimalang	AAP
50	C.C. 469/2020 (APPEARANCE OF ACCUSED)		Women PS Vs Hanumesh S/o Narasimhappa	app
51	C.C. 471/2020 (APPEARANCE OF ACCUSED)		Raichru West PS Vs Swami S/o Lokayya	app
52	C.C. 476/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Premalatha W/o Sampath	app
53	C.C. 477/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Ramu S/o Narsappa	app
54	C.C. 768/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Shivukumar	APP
55	C.C. 769/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Jakeer S/o Abdul Azeer	APP
56	C.C. 772/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Krishna S/o Sajappa	APP
57	C.C. 773/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Ramudu Alias Ramulu S/o Marayya	APP

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
58	C.C. 776/2020 (APPEARANCE OF ACCUSED)		Women PS Vs Jagadisha S/o Rangappa	APP
59	C.C. 784/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Rajesh Kumar Nahar @ Rajesh Kumar Jain S/o Jawaharlal Nahar	APP
60	C.C. 1047/2020 (APPEARANCE OF ACCUSED)		West PS Vs Harish S/o Devappa Alias Devendrappa	App
61	C.C. 1053/2020 (APPEARANCE OF ACCUSED)		West PS Vs Shivaraj T S/o Timmappa	App
62	C.C. 2472/2020 (APPEARANCE OF ACCUSED)		West PS Raichur Vs Amareshwar S/o Siddarameshwara	APP
63	P.C. 229/2020 (APPEARANCE OF ACCUSED)		J.Venkatlakshmi D/o Rangappa Vs Lingu Nayak S/o Mallikarjun	Gonal Mallikarjuna
SUMMONS TO ACCUSED				
64	C.C. 899/2019 (APPEARANCE OF ACCUSED)		State by Raichur West P. S Vs Hussan Pasha S/o Maheboob Sab	APP
65	C.C. 942/2019 (APPEARANCE OF ACCUSED)		State by Raichur West P. S Vs Ramanna, Irbabgera District Congress president S/o Hanumanthappa	APP
66	C.C. 128/2020 (APPEARANCE OF ACCUSED)		State by West PS Rcr Vs Shaik Saleem S/o Shaik Imam	APP
67	C.C. 658/2020 (APPEARANCE OF ACCUSED)		Raichur West PS Vs Shivappa S/o Narhimma	APP
68	C.C. 1168/2020 (APPEARANCE OF ACCUSED)		West PS Vs Ravindra Rajakumar P. S/o P. Venkar Rao	APP
69	C.C. 1170/2020 (APPEARANCE OF ACCUSED)		West PS Vs Earanna S/o Naguji Rao	APP

WARRANT TO ACCUSED

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
70	C.C. 3151/2013 (APPEARANCE OF ACCUSED)		Ms Sha Sagaramal Shivraj Mutha Co. Vs A. Paul Prasad	S.T.H.RAZVI
71	C.C. 2786/2014 (APPEARANCE OF ACCUSED)		Ms Sha Sagarmal Shivraj Mutha and Co. Vs Devarapalli Veerabhadram So Adinaryana	S.T.H.RAZVI
72	C.C. 1607/2015 (APPEARANCE OF ACCUSED)		M.S. Narasimha So Siddalingappa Vs Santosh kumar Bidari So Pandu Ranga Bidari	R. SREEDHAR YELI
73	C.C. 2269/2017 (FRAMING OF CHARGE OR PLEA)		State by Raichru Market Yard P.S Vs Siraj Ahmed Jaffar	
74	C.C. 1078/2018 (FRAMING OF CHARGE OR PLEA)		State by Raichur Rural P.S Vs Anjaneya S/o Navalaraj	
75	C.C. 741/2018 (EVIDENCE)		State by women P.S, Raichur. Vs Vijaya Kumar S/o Krishna B. Swami	
76	C.C. 568/2019 (EVIDENCE)		State by Women P. S Raichur Vs Veeresh S/o Late kantareddy	APP
77	C.C. 5266/2014 (ISSUES)		A.K. Saleem So Abdul Nabi Vs Smt. P.G. Shambika Wo B.G. Gopal	VEERESH SAJJAN
78	C.C. 5733/2014 (ISSUES)		Market Yard P.S. Vs Ramu @ Vaggani So Malayya	
79	C.C. 3726/2015 (ISSUES)		Insepector of Excise Range Raichur. Vs Laxmi Wo Narasimhalu	
80	C.C. 510/2017 (ISSUES)		State by Market Yard P.S Vs Yasin S/o Nazeer Ahammed	
81	C.C. 1064/2017 (ISSUES)		State by Market Yard P.S Raichur Vs Suresh S/o Husenainappa	

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
82	C.C. 959/2018 (ISSUES)		Md.Yusub S/o Peer Ahamed Vs Vinod Kumar Shukla S/o Late. Goutam Prasad	K Shivraj patil
83	C.C. 163/2019 (ISSUES)		State by Women P. S Raichur Vs Sikindar S/o D.A.Babu	

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>03:00-04:00 PM</u>				
SS TO DEFT. BY RPAD				
1	EX 72/2016 (SUMMONS)		M/s Kapil chits Karn. Pvt.Limited. Vs Mr. U.Channa Reddy S/o Ayyanna	
2	EX 52/2018 (SUMMONS)		Kapil Chits (K) Pvt Ltd Vs Md.Ali S/o Sharamada Ali	AVANEESH R.TARANATH
3	O.S. 126/2018 (SUMMONS)		Smt. Nirmala W/o Laxmana Vs Smt. Sharadamma W/o Gangaraya	H.JAGADEESHA
4	EX 9/2019 (NOTICE)		T.Satyanarayana S/o T.Narasimhalu Vs Akbar Saab S/o Khaja Hussain	V.SRIPAD
5	EX 19/2019 (NOTICE)		Mohanlal S/o Poonam Chand Vs Mallikarjun Swamy s/o Cholayya Swamy	Vishnuvardhan
6	O.S. 464/2014 (HEARING) IA/1/2014		Ashok Antargangi So Late Amarappa Antarganti Vs Smt. Rekha Wo S. L. Keshvareddy	C.A.RUBB
7	O.S. 99/2017 (HEARING)		Ram alias Ramanna S/o Late. Narasappa Vs Muddangowda S/o Narasangouda	M.RATNAKAR
8	O.S. 134/2017 (HEARING)		Smt. Venkat Laxmi W/o Late Venkatesh Vs Smt. Doddamma W/o Late Venkata Ramana	SHANKAR PATIL
9	Misc 9/2020 (HEARING)		Smt.Ratnamala D/o Ramachandra Rao B Ghavalker Vs Smt. Premalatha W/o P Sampath	VIRUPAKSHAPPA B GOUDA
10	O.S. 195/2016 (EVIDENCE)		Satyanarayana Vaishnav S/o Ramlal Vaishnav Vs Neelamma W/o Panduranga	ANIL PATIL

PRL CIVIL JUDGE AND JMFC
Sri.Suresh Wagganavar
II ADDL. CIVIL JUDGE & JMFC IV
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 76/2017 (EVIDENCE)		Muniswamy S/o Late Ashok Vs Nagappa Matamari S/o Ramanna	Sharath Kumar
OBJECTIONS TO IAs				
12	O.S. 63/2020 (FIRST HEARING) IA/1/2020		Smt.Earamma W/o Tayappa Vs Smt.Narasamma W/o Late, Yankappa	B.N.NAYAK
13	O.S. 259/2020 (FIRST HEARING) IA/1/2020 IA/2/2020		Basavarajayya S/o Late Shekharayya Vs The panchayata Development Officer, Merchathal, Tq Dist.Raichur	AKBAR ALI
14	O.S. 168/2018 (ISSUES) IA/1/2018		Ramappa S/o Hanamantha Vs Ranga S/o Narasappa	H.JAGADEESHA
15	O.S. 195/2012 (ARGUMENTS)		Gangappa Vs Lingareddy	K. Devanna Nayak
16	O.S. 126/2016 (ARGUMENTS) IA/1/2016		Y.S. Shaikshawali So Y.S. Abdul Khader Vs Y.S. Ibrahim Khaleelullah So Y.S.Abdul Khadar	VENUGOPAL
17	O.S. 208/2018 (ORDERS)		M.K.Prakashreddy S/o Late.Maladanna alias Thimmareddy Vs Khaja Hussain S/o Ali Hussain Sab	B.V.PATIL
18	EX 6/2019 (Compliance U/S 89 of CPC)		Kapil Chits (K) Pvt Ltd Vs Mr.Ramesh Yangali S/o Basanna Yangali	AVANEESH R.TARANATH